



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2234/2019 WITH LCR	KALAM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA MR. M AHMED MS B DAS MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/2386/2019 WITH LCR	SULTANA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/4532/2022 B/O	SANKAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4681/2022 B/O, WITH LCR	RAHIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5476/2022	JAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5665/2022	JARFUL KHATUN @ JHARFULI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/5925/2022 FIXED	MOHAN LAL DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/6038/2022	BARKAT ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/6040/2022	MRS. JAMILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/6042/2022	SMT. KAD BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS N DEKA MR SAURADEEP DEY MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/6043/2022	MEHERON NESSA @ NEHIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM J. E. SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/6044/2022	SUBASH DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. T ROY MS. B SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/6047/2022	RUKMINI KUMARI @ RUKMINI CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6051/2022	AKLIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/6053/2022	RABINDRA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/6069/2022	MEHERUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR A. ALI N. CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/6070/2022	MUSSTT. MARIYAM NESSA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MR. B KUMAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/6073/2022	ASIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. S ZAMAN MR. M ALAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
19	WP(C)/57/2019 FIXED, WITH LCR	MOYNAL KHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4AND7)
20	WP(C)/797/2020 WITH LCR, FIXED	ADURI BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

21	WP(C)/1563/2021 B/O, WITH LCR	NASIR AHMED @ NASER UDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/6016/2021 WITH LCR	HASNA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED MR G P CHETIA MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/6042/2021 WITH LCR	MD BILAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/6102/2021 WITH LCR	MUSSTT NURJAHAN BEGUM @ NURJAHAN BIBI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/6167/2021 WITH LCR	CHAHARA BBEGUM @ SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/6173/2021 WITH LCR	HABIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/6401/2021 WITH LCR	OMAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/6446/2021 WITH LCR	JAMILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/6460/2021 WITH LCR	MUSTT. KULSON BEGUM @ KULSUM BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BHUYAN MS J H CHOUDHURY MR. M R Z CHOUDHURY MS F RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/6502/2021 WITH LCR	PHULJAN NESSA @ FULJAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

31	WP(C)/5017/2019 B/O, WITH LCR	KAMEZ UDDIN @ KAZIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	I.A.(Civil)/2775/2022 B/O <b>in</b> WP(C)/5738/2022	SUDHIR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/5738/2022	SUDHIR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2725/2021 FIXED	NAZIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD I H LASKAR	GA, ASSAM
2	Cont.Cas(C)/519/2022	RANJIT PATOWARY <b>Versus</b> RAHUL CHANDRA DAS, A.C.S.,	MS M DAS	
3	Cont.Cas(C)/520/2022	DULU MONI TALUKDAR <b>Versus</b> ALOK KUMAR AND 4 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	
4	Cont.Cas(C)/521/2022	HARENDRA SAIKIA AND 4 ORS. <b>Versus</b> ALOK KUMAR, I.A.S. AND 3 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	
5	WP(C)/4655/2022 FIXED	NAK RAJU NO.1 <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR A DASGUPTA MS B DAS	SC, GMC
6	WP(C)/5437/2022 FIXED	AMOL KRISHNA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, REVENUE
7	WP(C)/5448/2022 FIXED	BISHNU BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U N CHETIA MR. CHARAN DEKA MR. L Deka	GA, ASSAM SC, FOREST
8	WP(C)/5583/2022 FIXED	SMT. MEERA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, AG (A AND E) MR. S K MEDHI SC, IWT SC, FINANCE
9	<b>WITH</b> WP(C)/2466/2022	MEERA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	SC, AG SC, IWT
10	WP(C)/5684/2022 FIXED	BIBHUTI BHUSHAN KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	GA, ASSAM SC, REVENUE

11	WP(C)/5703/2022 FIXED	SUCHITRA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. A M KHAN MR. R I DEWAN	GA, ASSAM
12	WP(C)/5880/2022	MANU MAYA BHATTARAI AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, P AND R.D. GA, ASSAM SC, FINANCE
13	WP(C)/5952/2022 FIXED	MADAN KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U N CHETIA MR. L Deka	SC, AGRI. DEPARTMENT
14	WP(C)/6027/2022	RAJMOHON SINGHA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M SAIKIA	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, AIDC SC, FINANCE
15	WP(C)/6028/2022	CHINMOY BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H RAHMAN MRS. B HAZARIKA	GA, ASSAM SC, GMC
16	WP(C)/6034/2022	NITU BHARALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K NEOG	GA, ASSAM SC, IRRIGATION
17	WP(C)/6048/2022	DR. DIP KUMAR BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D M THAKURIA	GA, ASSAM SC, HEALTH
18	WP(C)/6049/2022	LAKHI BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, P AND R.D. GA, ASSAM
19	WP(C)/6055/2022	SUMIT DEY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. P J SAIKIA, SR. ADV MS M NIROLA	ASSTT.S.G.I.
20	WP(C)/6057/2022	SAMIMA NASRIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM
21	WP(C)/6058/2022	HASINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M J QUADIR MS A ZAHAN S I AKAND	GA, ASSAM
22	WP(C)/6061/2022	ABHIJIT KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, FOREST
23	WP(C)/6066/2022	SMT. DAIMU ROJE DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	GA, ASSAM SC, APDCL
<b>ADMISSION</b>				
24	WP(C)/8779/2019 PART-HEARD, FIXED	IMRAN HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NHM
25	WP(C)/3627/2016	PROMOD KUMAR MOHANTY @ P. MOHANTY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D DEVI MR. R J SARMA	MR. D SAIKIA GA, ASSAM MR. S SARMA (R- 3 & 6) MR. T K BHUYAN (R- 3 & 6) MR. S K DEKA (R- 3 & 6) MR. J DEKA (R- 3 & 6) SC, FINANCE
26	WP(C)/3654/2016	FAIZ UDDIN MAZUMDER <b>Versus</b> THE UNION OF INDIA and ANR	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	C.G.C. MR.S S ROY ASSTT.S.G.I.
27	WP(C)/3659/2016	SMTI LAKHYAHIRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D BAGCHI MS N CHETIA	MS.M BORAH(R-5) MR.B B BORAH(R-5) MR.R ALI(R-5) MS L BARUAH R-5 M R CHOUDHURY(R-5) SC, SOCIAL WELFARE

28	WP(C)/3906/2016	DR. SANJIB BHATTACHARYA ALIAS SANJIB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH	SC, HEALTH
	<b>WITH</b>			
29	WP(C)/5014/2016	DR. SANJIB BHATTACHARYA ALIAS SANJIB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MRS.S D SAIKIA	SC, HEALTH
30	WP(C)/4595/2016	RANGALAL SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.K C DEKA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM R 1,3,4,5,6 and 7 SC, BTC(R 2)
31	WP(C)/6660/2016 FIXED	PRANAB JYOTI DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM SC, APSC MR.P N GOSWAMI SC, P H E
32	WP(C)/7367/2017	GUNA GUBINDA KALITA <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.R PHUKAN MRS.K KATAKI	GA, ASSAM SC, HEALTH
33	WP(C)/7448/2019 B/O	SYED TAFIKUDDIN AHMED <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
	<b>WITH</b>			
34	WP(C)/5652/2020	SYED TAFIKUDDIN AHMED <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD (APDCL) AND 3 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL SC, APGCL
35	WP(C)/5290/2020	GOBIN BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P PATHAK MR. P TALUKDAR MS D ANGANA	SC, SOIL CONSERVATION DEPTT.
36	WP(C)/2174/2021	DEEPAK CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	MR. K K PARASAR ASSTT.S.G.I.
37	WP(C)/5430/2021 B/O	PRATIBHA DEVI <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B
38	WP(C)/5706/2021 B/O	RAFIQUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST SC, FINANCE
39	WP(C)/47/2022	SOFIA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
40	WP(C)/3987/2022	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
		<b>ORDERS</b>		
41	Cont.Cas(C)/405/2015	NOWGONG CO-OPERATIVE SUGAR MILLS WORKER'S UNION <b>Versus</b> VINOD KUMAR PIPERSANIA and 5 ORS	MR.M K BARUAH MR.M DAS	DR.B AHMED(R-1 & 2) MR.N HAQUE(R-1 & 2) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.N J KHATANIAR(R-3) MR.M HUSSAIN(R-1) MR.A K AZAD(R-1 & 2) MR.S R BARBHUIYA(R-1) MR.KHAYERUDDINR-1 and 2

42	<b>WITH</b> Cont.Cas(C)/705/2015	BHABANANDA DUTTA and 37 ORS <b>Versus</b> VINOD KUMAR PEPPERSENIA and 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN MR.A RAHMAN	DR.B AHMED(R-1, 2 & 5) MR.N HAQUE(R-1, 2 & 5) MS U DAS(R-4) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MRK UDDIN(R-1, 2 & 5) MR.A K AZAD(R-1)(R-1, 2 & 5) MR.A U AHMEDR-1, 2 and 5 MS.D DEY(R-8)
43	<b>WITH</b> Cont.Cas(C)/801/2015	BENU MOHAN BORAH and 25 ORS. <b>Versus</b> VINOD KR. PIPERSANIA and 4 ORS.	MR.K GOGOI MS.P BARUAH MR.S BORTHAKUR	DR.B AHMEDR-1,2,4and5 MR.N HAQUE(R-1,2,4&5) MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.M HUSSAIN(R-1,2,4&5) MR.A K AZAD(R-1,2,4&5) MR.A U AHMED(R-1, 2&4)
44	<b>WITH</b> Cont.Cas(C)/115/2016	GULMAI DAS and 7 ORS <b>Versus</b> VINOD KUMAR PEPPERSENIA and 7 ORS	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN MD I H KHAN	DR.B AHMED(R-1&2) MR.N HAQUE R-1and2 MS U DAS(R-4) MS.A VERMA(R-4) MR.J M A CHOUDHURY(R-1&2) MS.S KHANIKAR(R-4) MR.A K AZAD(R-1&2)
45	Cont.Cas(C)/506/2018	JOGESH DAS <b>Versus</b> SANDEEP GOVIL AND 2 ORS.	MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI MR P NAYAK B JHORAR	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR. R THADANI (R1-R3) MS J DEKA (R1-R3)
46	<b>WITH</b> WP(C)/7396/2018	JOGESH DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. B C PATHAK (R2-R5) MR. B PATHAK (R2-R5) MR. R THADANI (R2-R5) MS J DEKA (R2-R5) ASSTT.S.G.I. SC, BSNL
47	<b>WITH</b> I.A.(Civil)/4337/2018 <b>in</b> WP(C)/7396/2018	BHARAT SANCHAR NIGAM LIMITED AND 3 ORS <b>Versus</b> JOGESH DAS	MR. B PATHAK MR H K GOGOI MR. R THADANI MS J DEKA	MR. B CHOUDHURY
47	Cont.Cas(C)/261/2019	ARUN KUMAR HAZARIKA <b>Versus</b> AMLAN BARUAH AND 2 ORS.	MR. M CHANDA MR S CHOUDHURY	SC, AGRI. DEPARTMENT
48	Cont.Cas(C)/480/2019	ALAKA RANI PAUL <b>Versus</b> ANURAG GOYAL AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. D SAIKIA MR. D P BORAH
49	<b>WITH</b> WP(C)/3330/2018	ALAKA RANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/4291/2019 <b>in</b> WP(C)/3330/2018	STATE OF ASSAM AND 2 ORS <b>Versus</b> ALAKA RANI PAUL	MR. D P BORAH SC, HEALTH	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY
	<b>WITH</b> I.A.(Civil)/2097/2020 <b>in</b> WP(C)/3330/2018	ALAKA RANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
50	Cont.Cas(C)/498/2019	GHANSHYAM BHUYAN <b>Versus</b> RAJESH KEMPRAI AND ANR.	MR H BURAGOHAIN MR. B J MUKHERJEE	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. A PHUKAN



51	I.A.(Civil)/2138/2020 in Cont.Cas(C)/348/2019	BIJOY LAKHI MEDHI <b>Versus</b> KULADHAR SAIKIA	MR. P P BORTHAKUR	
	<b>WITH</b> Cont.Cas(C)/348/2019	BIJOY LAKHI MEDHI <b>Versus</b> KULADHAR SAIKIA	MR. P P BORTHAKUR MAYUR DAS	MR. D NATH MR D KALITA
52	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR <b>Versus</b> SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2)
		<b>HEARING</b>		
53	WP(C)/3589/2016 FIXED	AJIT DAS <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.B CHAKRABORTY MR.U DAS MR.N BORAH	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 38), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/526/2019	NITUPAN DAS <b>Versus</b> BISWAJIT PEGU, IAS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. D DAS BARMAN MS. P CHUTIA MS. D D BARMAN
2 WP(C)/2609/2022	BOARD OF DIRECTORS OF DUMURIA MERERCHAR S.S. LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR R KARIM	SC, CO OP
3 WP(C)/2610/2022	BOARD OF DIRECTORS OF TAMARHAT S S LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR. R ISLAM	SC, CO OP GA, ASSAM
4 WP(C)/2898/2022	HASINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
5 WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
6 WP(C)/3281/2022	NURUL ALAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	GA, ASSAM MS S BORA, SC, AGRI. DEPTT.
7 WP(C)/3478/2022	M/S MANARANJAN BRAHMA ENTERPRISE <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS (B)	MR. N J KHATANIAR	SC, BTC
<b>WITH</b> 8 WP(C)/3626/2022	NARZA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, WATER RESOURCE SC, BTC
<b>WITH</b> 9 WP(C)/3627/2022	NARZA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, WATER RESOURCE SC, BTC

10	<b>WITH</b> WP(C)/3629/2022	NARZA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, P AND R.D. SC, BTC
11	WP(C)/4356/2022	BINDU BHUSAN BANIK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MISS. S PRASAD	SC, GST ASSTT.S.G.I.
12	WP(C)/4485/2022 FIXED	APURBA CH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. A K TALUKDAR	GA, ASSAM MS A DEVI (R.No. 5) MR. H BURAGOHAIN (R.No. 5) MS. H BORAH (R.No. 5) SC, AFDC
13	WP(C)/5036/2022	M/S DAS AND COMPANY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	GA, ASSAM SC, REVENUE
14	WP(C)/5114/2022	NIZARA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S DAS	SC, HEALTH
15	WP(C)/5377/2022 FIXED	SUJATA DAS <b>Versus</b> THE GOVERNMENT OF ASSAM AND 4 ORS	MR. A R SHOME MR A J GHOSH	GA, ASSAM
16	WP(C)/5574/2022 FIXED	OSMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM
17	WP(C)/5728/2022	BAPAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM
18	WP(C)/5838/2022 FIXED	ADARSH KUMAR JHUNJHUNWALA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. A SARAF MR. A GOYAL MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION GA, ASSAM
19	WP(C)/5889/2022	M/S JKB INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	SC, WATER RESOURCE SC, ASIDC
20	<b>WITH</b> WP(C)/5844/2022	M/S RDR ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES
21	WP(C)/5895/2022 FIXED	M/S COXTON PRINTERS INDIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, INDUSTRIES AND COMMERCE
22	WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM
23	WP(C)/6029/2022	PUB BETBARI S. S. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M KHAN MR. R I DEWAN	SC, CO OP
24	WP(C)/6031/2022	ASSAM HATIFANDI UNION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F Z MAZUMDER	GA, ASSAM
25	WP(C)/6036/2022	SAZZADUL HOQUE <b>Versus</b> UNION BANK OF INDIA AND 2 ORS.	MR. P MAHANTA MS. P SAHARIA	
26	WP(C)/6054/2022	DILIP KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B KAUSHIK MR. S HAZARIKA	SC, WATER RESOURCE

27	WP(C)/6059/2022	MD. JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	ASSTT.S.G.I. SC, PWD
28	WP(C)/6060/2022	M/S JAY TECHNICAL SERVICES AND ANR. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR J SHARMA N. SARKAR	ASSTT.S.G.I.
29	WP(C)/6062/2022	MD JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD ASSTT.S.G.I.
30	WP(C)/6065/2022	RUPJYOTI MOHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA MR K J SAIKIA	GA, ASSAM
31	WP(C)/6068/2022	RIMPUMONI BORDOLOI <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. M DUTTA MR. S R GOGOI	SC, OIL
32	WP(C)/6071/2022	WELSON INGTI AND 20 ORS. <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, NHAI SC, NHIDC ASSTT.S.G.I. SC, K A A C
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
33	I.A.(Civil)/2769/2022 <b>in</b> WP(C)/2766/2022	JITEN NARZARY <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. S DIHINGIA MR H BARUAH MR P P PHUKAN	SC, WPT AND BC ASSTT.S.G.I. SC, FINANCE SC, PWD SC, BTC
<b>WITH</b>				
	WP(C)/2766/2022	M/S MOYNUL ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM SC, WPT AND BC SC, PWD SC, BTC SC, FINANCE ASSTT.S.G.I.
34	I.A.(Civil)/2801/2022 <b>in</b> Cont.Cas(C)/437/2019	AMIN UDDIN <b>Versus</b> RAGHURAJ BHAIYA, ACS	MR. A H M R CHOUDHURY	
<b>WITH</b>				
	Cont.Cas(C)/437/2019	AMIN UDDIN <b>Versus</b> N.K. SANTI KUMAR SINGHA AND ORS	MR. A H M R CHOUDHURY	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
35	I.A.(Civil)/2823/2022 <b>in</b> Cont.Cas(C)/276/2020	DIBAKAR DAS <b>Versus</b> BISWAJIT PEGU, IAS AND ANR.	MR. P K DEKA MR. I H LASKAR MR J H LASKAR	
<b>WITH</b>				
	Cont.Cas(C)/276/2020	DIBAKAR DAS <b>Versus</b> BISWAJIT PEGU, IAS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. S BISWAS	
<b><u>ADMISSION</u></b>				
36	WP(C)/1266/2018	KHAGESWAR CHANGMAI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR S CHOUDHURY MR. A SARMA MR. K KALITA	SC, COOPERATIVE GA, ASSAM MR. N BORAH MR K DAS MR. N BARUAH
<b>WITH</b>				
	I.A.(Civil)/4210/2018 <b>in</b> WP(C)/1266/2018	ANANTA BORA AND 9 ORS. <b>Versus</b> KHARGESWAR CHANGMAI AND 3 ORS.	MR. N BARUAH MR. S DAS	MR A SARMA MR. K KALITA
37	WP(C)/5946/2018 FIXED	UTPAL TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N NATH MR N TALUKDAR MR. B BORAH MR N BARUAH	SC, P AND R.D. GA, ASSAM MR. S DUTTA

38	WP(C)/505/2021 WP(C) 6315/2017(D/O)	BIKRAMJIT SINGHA <b>Versus</b> THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
<b>WITH</b>				
39	WP(C)/5277/2021	BIKRAMJIT SINGHA <b>Versus</b> THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C
<b>WITH</b>				
	I.A.(Civil)/1838/2021 <b>in</b> WP(C)/5277/2021	SMT. SUBIDITA NATH <b>Versus</b> BIKRAMJIT SINGHA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	GA, ASSAM MR. A GOGOI SC, I O C
40	WP(C)/1691/2022	CHHAYGAON PANTAN G.P.S.S. AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
41	WP(C)/1696/2022	CHHAYGAON PANTAN G.P.S.S. LTD. AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
42	WP(C)/1872/2022	ANISUL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
43	WP(C)/2126/2022 FIXED	BIKASH KUMAR MORE <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 3 ORS	MR A C BORBORA MR. U K NAIR MS. N DEY MR. N SAIKIA	SC, F C I
44	WP(C)/4431/2022	M/S R. K. TRANSPORT <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. N N B CHOUDHURY MR. A K SAIKIA MR. M DEWAN	MR M CHETIA MR. S P CHITTAWAT MS U M SUBHANA MR. MD I HAQUE SC, OIL
45	WP(C)/4450/2022 FIXED	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
<b>WITH</b>				
46	WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
47	WP(C)/5022/2022 FIXED	M/S SURYA CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	MR. C K S BARUAH ASSTT.S.G.I.
<b>ORDERS</b>				
48	Cont.Cas(C)/101/2019 FIXED	GARY POLY INDUSTRIES AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
<b>WITH</b>				
	I.A.(Civil)/1196/2020 <b>in</b> Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
<b>WITH</b>				
49	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MS. S KHOOND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
<b>WITH</b>				
50	Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)

	<b>WITH</b> I.A.(Civil)/1193/2020 <b>in</b> Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
51	Cont.Cas(C)/454/2019	BIRAJ KALITA AND 2 ORS. <b>Versus</b> SANJEEV RANJAN 10 ORS	MR. U K DAS MRS. B D SARMA	MR G RAHUL
	<b>WITH</b> Cont.Cas(C)/418/2019	PULIN BARMAN AND 2 ORS. <b>Versus</b> SANJEEV RANJAN 10 ORS.	MR. U K DAS MS. B D SARMAH	MR G RAHUL MR. D M NATH
53	Cont.Cas(C)/416/2020	SUBANSIRI WELFARE SOCIETY AND ANR. <b>Versus</b> RABINDRA PANWAR, IAS	MR P KOULI MR DEBA SARMAH	
54	I.A.(Civil)/2584/2022 <b>in</b> WP(C)/6434/2021	ON THE DEATH OF ABUL FOJOL PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R CHOUDHURY	GA, ASSAM SC, REVENUE
	<b>WITH</b> WP(C)/6434/2021	ABUL FOJOL PRODHANI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM MR A RAHMAN (r-7,8) SC, REVENUE
55	I.A.(Civil)/2718/2022 B/O <b>in</b> WP(C)/1876/2022	M/S PP BAFNA VENTURES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P R MAHANTA	MR R CHAKRAVORTY SC, SSA
	<b>WITH</b> WP(C)/1876/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS MR. S RABHA	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
56	<b>WITH</b> WP(C)/1877/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS	SC, ELEM. EDU MR. R BORPUJARI (R6) MS RUKMINI BARUA (R6) MS PADMINI BARUA (R6) SC, SSA
	<b>WITH</b> I.A.(Civil)/2714/2022 <b>in</b> WP(C)/1877/2022	M/S PRAGATI PAPER CONVERTERS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
57	<b>WITH</b> WP(C)/1878/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY (r-5,6) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
	<b>WITH</b> I.A.(Civil)/2719/2022 <b>in</b> WP(C)/1878/2022	M/S PRAGATI PAPER CONVERTERS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS,	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
		<b>HEARING</b>		
58	WP(C)/6491/2013 PART-HEARD, FIXED	SMTI ANJALI DEVI and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P KATAKI MS.R BEGUM MRM HALOI MS.J D KALITA	GA, ASSAM MRS.V L SINGH MR.B K BHAGAWATI MS.S SARMA SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1559/2018 <b>in</b> WP(C)/6491/2013	SMTI. ANJALI DEVI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P KATAKI MRS R BEGUM	GA, ASSAM

**WITH**  
I.A.(Civil)/280/2021  
**in** WP(C)/6491/2013

ANJALI DEVI ANR.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR P KATAKI  
MS.R BEGUM

GA, ASSAM

59 WP(C)/1307/2015  
PART-HEARD, FIXED

MASTER PRAGYAN BAISHYA  
**Versus**  
THE STATE OF ASSAM AND 7 ORS

MR.T MADHUKALLYA  
MR. A CHAMUAH  
MR.U SAIKIA  
MR.P P BORTHAKUR  
MR.P MAHANTA  
MS.R BORAH

MR.B D DAS  
MR.J I BORBHUIYA  
MR.S GOGOI(R-8)  
SC, APDCL  
SC, K A A C  
SC, P H E  
MS. D D BARMAN (ADDL.  
SR. GA, R-9)

**STAY MATTERS**

60 WP(C)/2554/2022

NAZIMUDDIN AND 5 ORS  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. M H RAJBARBHUIYAN  
MR. A MANNAF  
MD A S ALI

GA, ASSAM  
SC, REVENUE

61 WP(C)/3218/2022  
FIXED

M/S D K TRADERS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. M BISWAS  
MS M DAS  
MS S KAKATI

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 39 TO 70), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3745/2021 FIXED	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO-CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	MR. P K TIWARI GA, ASSAM MR. A R GOGOI
	<b>WITH</b>			
2	WP(C)/614/2021	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D M NATH	MR. P K TIWARI (R-4) GA, ASSAM MR. A R GOGOI (R-4) SC, FOREST
	<b>WITH</b>			
	I.A.(Civil)/1007/2021 in WP(C)/614/2021	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO-CAMP)	MR. P K TIWARI MR. A R GOGOI	MR. K N CHOUDHURY MR. D M NATH
<b>ADMISSION</b>				
3	WP(C)/2145/2010	LATU BONIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P K DAS MR.R DUARAH	GA, ASSAM MR.Y DOLOI(R- 1-3) MR. A L MANDAL (R-4) MR. A ROY, SC, P & RD ADDL. AG, ASSAM
4	WP(C)/7113/2015	M/S BISWANATH KOIBORTA CO-OPERATIVE FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH MS.U GOGOI	GA, ASSAM SC, AG
5	WP(C)/2752/2016	M/S M.D. ASSOCIATES and ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, FINANCE SC, P H E
6	WP(C)/4481/2016	DELBAR ALI and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.M GOGOI	GA, ASSAM(R1-3)



7	WP(C)/5139/2016	MS. BEOLIN KHARBHIH <b>Versus</b> THE STATE OF ASSAM AND 25 ORS	MR.H S KALSI MS.R S SADIAL	MR.S C KEYAL(R-23) GA, ASSAM MR.K K DEY(R-22) MR.Z ALAM(R- 19&26) MR.S SAIKIA(R-14) MR.R BORPUJARI(R- 6-8) MS.J HAZARIKA(R- 20) MR.E U AHMED(R- 19&26) MR.J ROY(R-14) MR.A PHUKAN(R-20) MS.M SAIKIA(R- 6-8) MS.S NAZNEEN(R- 19&26) MRV K BAROOAH(R-22) MR.A HASAN(R-14) MR.C SHARMA(R-14) MR.N D SARMA(R- 19&26) MR.F KHANR- 6-8 ASSTT.S.G.I. MRS BAISHYA(R-22)
8	WP(C)/195/2017	RINTU BASTIAN <b>Versus</b> THE COMMISSIONER OF CUSTOMS PREV. N.E. REGION, SHILLONG and 5 ORS.	MR.D SAHU MR.R S MISHRA	MR.S C KOYAL(SC, CUSTOMS)
9	WP(C)/1728/2017	PABITRA BORO <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MSB DEVI MS.K D SARMAH MR.R SARMA MR.B KHAKHLARY MRS.S D SAIKIA	GA, ASSAM MR. A M DUTTA (R6) MR P KUMAR (SC, NHAI, R6)
10	WP(C)/2890/2017 FIXED	PROMILA NUNIA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.N DEKA MS.D GHOSH	MR.S C KEYAL( ASGI) GA, ASSAM C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
11	WP(C)/2904/2017	DAMAYANTI KALITA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA	GA, ASSAM MR. J ROY (SC, ASTC)
12	WP(C)/3846/2017	RATNESWAR TAYE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, WATER RESOURCE
13	WP(C)/3948/2017	KANDARPA TERON @ PAPLU and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M R CHOUDHURY MR.I H SAIKIA MR.L M RAHMAN	GA, ASSAM MR. P N GOSWAMI, R- 1,2&4
14	WP(C)/5183/2017	BHARAT GANDHI <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.B S GOYAL MR.A J HAZARIKA MS.P N SUMI	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/4105/2018 <b>in</b> WP(C)/5183/2017	BHARAT GANDHI <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. A J HAZARIKA	GA, ASSAM
15	WP(C)/5300/2017	SAIFUL ISLAM and 315 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA MR P BHARDWAJ	GA, ASSAM MR. A ROY (S.C,P&RD) SC, BTC
16	WP(C)/5692/2017 FIXED	PAANKHURI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D J DAS MR.B KASHYAP MR.J PATOWARI	MR.N J DUTTA SC, APDCL MR. P N GOSWAMI
17	WP(C)/6307/2017	BHATOU BORO <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. S DEKA MR.A B ROY MR.Z RAHMAN MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH
18	WP(C)/6394/2017	ANJALI GHOSE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M R KHANDAKAR	GA, ASSAM(R. 1,2,3 & 6.) SC, BTADCR. 5. SC, FINANCE(R. 4.)

19	WP(C)/8884/2019 FIXED	M/S ASOMI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM SC, A S E C
20	WP(C)/616/2021 FIXED	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B N SARMA MR. M KALITA MR. A PHUKAN MS. N BARUAH MR. J HATIMURIA	SC, IRRIGATION
21	WP(C)/870/2021 FIXED	HUKUM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, REVENUE
22	WP(C)/2238/2021 FIXED	RAJIB RAM PHOOKAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S K SINGHA	GA, ASSAM MR. N BARUAH (R-4) SC, REVENUE
	<b>WITH</b>			
23	WP(C)/4911/2019	ILU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S K SINGHA	MR S N SARMA SENIOR ADVOCATE GA, ASSAM MR. N BARUAH (r-4) MR. K KALITA MR. C BASUMATARY SC, REVENUE SC, OIL
24	WP(C)/3041/2021 CAVT. NO.03242/021, FIXED	RAHIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, CO OP MR. N HAQUE MR. S BANIK (r-5) MR. S BANIK (r-5) MS H AHMED (r-5) MS H AHMED (r-5) A N HUSSAIN A N HUSSAIN FOR CAVEATOR
	<b>WITH</b>			
25	WP(C)/4357/2020  CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. H DAS (RESP. NO 6) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2017/2020 in WP(C)/4357/2020	ABU SAYED FAKIR <b>Versus</b> BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD. AND 5 ORS.	MR H DAS	MR. N HOQUE MR M HUSSAIN
	<b>WITH</b>			
26	WP(C)/4398/2020  CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF KRISHNAI SAMABAI SAMITTEE LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
	<b>WITH</b>			
27	WP(C)/4400/2020  CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DARANGGIRI SAMABAI SAMITTEE LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
	<b>WITH</b>			
28	WP(C)/4448/2020  CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF DHANUBHANGA SAMABAI SAMITTEE LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM FOR CAVEATOR
	<b>WITH</b>			
29	WP(C)/1054/2022	BOARD OF DIRECTORS OF ANANDAPUR COOPERATIVE SOCIETY LTD AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR M HUSSAIN MR A K AZAD	SC, CO OP

30	<b>WITH</b> WP(C)/2298/2022	BOARD OF DIRECTORS OF DULLAVCHERRA COOPERATIVE SOCIETY LTD AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, CO OP
31	WP(C)/993/2022	ABDUL MALEK TALUKDAR AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM
32	WP(C)/1525/2022 FIXED	RUPJYOTI DEKA <b>Versus</b> COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
33	WP(C)/1528/2022 FIXED	ARUP BARMAN <b>Versus</b> COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
34	WP(C)/1827/2022	MASTUFA AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D.
35	WP(C)/2124/2022 FIXED	SUNTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
<b>ORDERS</b>				
36	Cont.Cas(C)/241/2016	PRABIR BISWAS <b>Versus</b> DR. M. ANGAMUTHU and 4 ORS.	MR. G N SAHEWALLA MR. S BANIK MS. B SARMA	MS. M HAZARIKA (R1-R4) MR. T C CHUTIA (R5) MS. N DAS (R5) MR D K ROY (R5) MS. I KAKATI (R5) MS. H BUZAR BARUAH
37	<b>WITH</b> Cont.Cas(C)/312/2018	PRABIR BISWAS <b>Versus</b> VIRENDRA MITTAL	MR. S BANIK MR K K GHOSH	MS I JAMIR MR. T C CHUTIA MS. N DAS MR D K ROY
38	Cont.Cas(C)/520/2017	TAPAN BAISHYA <b>Versus</b> M. ANGAMATHU AND ORS	MRS B BHUYAN MR. A K BHUYAN MS. N BORAH MS. S PHUKAN	MS M HAZARIKA (R1, R2, R5) MR. D NATH (R1, R2) MS. S KHOUND (R1, R2, R5) MS. A R MOLIE MS. K DUTTA (R1, R2)
39	Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. <b>Versus</b> ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MS. M BHATTACHARJEE (r-4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
40	Cont.Cas(C)/416/2018	M/S. BORBIL TEA COMPANY <b>Versus</b> K. K. DWIVEDI AND ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR A KALITA MR A KALITA MR A KALITA MR. A K AZAD (R1, R2) MR. A UDDIN (R1, R2) SC, INDUSTRIES AND COMMERCE
41	Cont.Cas(C)/513/2018	CHARU ENGINEERING INDUSTRIES <b>Versus</b> SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R4,R5) MR. R R Gogoi (R1-R4,R5)
42	Cont.Cas(C)/569/2018	M/S. GREEN VALLEY INDUSTRY <b>Versus</b> RAKESH KUMAR, IAS AND 3 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA
43	WP(C)/7171/2018	SRIDHARI DUSAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR U BHATTACHARJEE MR. T GOGOI MR. T P DAS MR. D C C PHUKAN	GA, ASSAM MR. S ISLAM (R4) MR A HAWARI (R4)

44	WP(C)/8763/2018	AUNIATI SATRA <b>Versus</b> THE STATE OF ASSAM AND 268 ORS.	MR. D CHAKRABARTY MR. A BHATTACHARYYA	GA, ASSAM MR. K K DEY (R4,R10,R12,R13,R14, R15,R16,R17,R19,R20,R21,R22,R29, R31,R34,R35,R36,R38,R39,R41,R42, R43,R44,R46,R48,R51,R52,R53,R57, R60,R62,R64,R65,R69,R73,R77,R88, R90,R91,R93,R96,R101,R105,R106, R107,R108,R110,R111,R115,R131, R133,R135,R136,R137,R138,R139, R140,R149,R159,R172,R188,R190, R191,R192,R193,R195,R203,R208, R215,R218,R220,R221,R225,R228, R229,R230,R234,R236,R237,R238, R241,R242,R247,R250,R252,R253, R255,R256,R261,R267,R269) DR. N DEKA (R-49) MR. SHEELADITYA (R-134) MR. R ALI (R-48) MR. A BORUA (R-45,47,63,68,70,74, 79,82-87,94,109,112-114,116,117, 118,119,120,121,122,124,125-130, 141,144,146,148,151,153-155,162, 164,165-167,171,173,174,175-178, 186,187,194,196-202,205-207,209, 210,214,217,219,222,223,224,231, 233,235,243,249,262,263,265,266, 227,232,248,246) MR. V K BAROOAH (R4,R10,R12,R13, R14,R15,R16,R17,R19,R20,R21,R22, R29,R31,R34,R35,R36,R38,R39,R41, R42,R43,R44,R46,R48,R51,R52,R53, R57,R60,R62,R64,R65,R69,R73,R77, R88,R90,R91,R93,R96,R101,R105, R106,R107,R108,R110,R111,R115, R131,R133,R135,R136,R137,R138, R139,R140,R149,R159,R172,R188, R190,R191,R192,R193,R195,R203, R208,R215,R218,R220,R221,R225, R228,R229,R230,R234,R236,R237, R238,R241,R242,R247,R250,R252, R253,R255,R256,R261,R267,R269) MS. G P SHAHI (R-48) MS R BORUAH (R-49) M KALITA (R-48) MR M BORO (R-48) MS. N AHMED (R-49) SC, REVENUE
45	Cont.Cas(C)/502/2019	SHIBLAL KUHAR <b>Versus</b> ARUNA RAJORIA, I.A.S. AND ORS.	MD. A. RASHID MR. M HUSSAIN	MR B D DAS MR B D DAS MR. D SAIKIA (R-3.1A) MR. B J TALUKDAR (R-3.1A) MR H K SARMA MRS R DEKA MR. R BORPUJARI (R-3.1A) MR. D THAOSEN (R-3.2B)
46	Cont.Cas(C)/370/2020	ALINA SAHARIAH <b>Versus</b> RAJESH PRASAD AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MR. R BORPUJARI MS. N BORDOLOI MS. N BORDOLOI
47	WP(C)/1498/2020 FIXED	M/S. PEYUSH TRADERS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. T DEURI MS. A AHMED	MR. B K DAS SC, NF RLY
48	WP(C)/6912/2019	M/S. PEYUSH TRADERS <b>Versus</b> THE UNION OF INDIA AND ANR.	MR N DUTTA MR. T DEURI MRS. R S DEURI	MR. B K DAS SC, NF RLY
49	Cont.Cas(C)/16/2021	MINU BORO <b>Versus</b> GYANENDRA DEV TRIPATHY, IAS, AND 2 ORS (A)	MR. S CHAUHAN MR. P MAZUMDER	MR. M BHAGABATI (r-2) MR. M BHAGABATI (r-2) MS G BORA (r-2) MS G BORA (r-2) MS. B TALUKDAR (r-2) MS. B TALUKDAR (r-2) MR D KALITA (R-3) MR. D NATH (R-3)

50	Cont.Cas(C)/215/2021	SHRI SUNIL CHANDRA CHAUDHURY <b>Versus</b> SMT ANURADHA ADHIKARI SHARMA AND 2 ORS	MR. H. BURAGOHAIN	
51	Cont.Cas(C)/228/2021	ASHIK HUSSAIN <b>Versus</b> BORSING RONGPI AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	MR. B GOSWAMI (R-1) MS. S CHUTIA (R-1) MR. P KAKATI (R-1)
52	Cont.Cas(C)/411/2021	DILIP HAZARIKA <b>Versus</b> ANURADHA ADHIKARI SHARMA AND 3 ORS	MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI	
53	WP(C)/1030/2021	RAMEN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K BAGCHI	MR K AGARWAL MR. A K GUPTA MR. N HASAN MS. S KAKATI MR. A HASAN MR D AKRAM MR. I K BURAGOHAIN SC, REVENUE
54	WP(C)/3651/2021 FIXED	SABED ALI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	MR M.NATH (SC, P&RD) GA, ASSAM
55	WP(C)/7365/2021	M/S VERSATILE FARMA SURGICO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS B B HUSSAIN	GA, ASSAM SC, K A A C
56	WP(C)/10/2022	MD. ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, REVENUE
57	Cont.Cas(C)/233/2022	MONOWAR HUSSAIN <b>Versus</b> GYANENDRA DEV TRIPATHY AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI (R-2)
58	Cont.Cas(C)/264/2022 FIXED	PANIRAM BARMAN <b>Versus</b> RAKESH KUMAR AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK
59	WP(C)/1740/2022	M/S B R STEEL CORPORATION <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR	MR G GOSWAMI MR H GUPTA SC, BSNL ASSTT.S.G.I.
60	WP(C)/2507/2022	ARUN KUMAR MAHATO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N N JHA MR. M BERIA MS M SAHOO	GA, ASSAM MR H MAURYA MS. Z A ASADIA (R-5) MR. M MALAKAR MS B DAS SC, GMC
61	WP(C)/2612/2022	M/S RBR ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. R K TALUKDAR MR. DITUL DAS MR B CHANDA	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022

15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2318/2022	MUNNA MOHAN RAY @ PRASANTA RAY <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN	PP, ASSAM
2	Bail Appln./2321/2022	ABDUL MOZID SK @ MAJID <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
3	Bail Appln./2322/2022	ANAND BAGAWAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
4	Bail Appln./2323/2022	BIJU BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
5	Bail Appln./2330/2022	DIGANTA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
6	Bail Appln./2331/2022	NITISH KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
7	Bail Appln./2332/2022	ANJANA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
<b>MOTION</b>				
8	Crl.Pet./892/2022 FIXED	AIJUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
9	Crl.Pet./913/2022 FIXED	JOYANTA BORDOLOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
10	AB/2492/2022 FIXED	NARAYAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	PP, ASSAM

11	AB/2695/2022	TERANI BIBI <b>Versus</b> THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
12	AB/2697/2022	MRS. MANJULA RAY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN	PP, ASSAM
13	AB/2698/2022	SHAJAHAN ALI @ SHAHAJAHAN SK <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
14	AB/2699/2022	RIYAZUL @ RIAZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S P DAS MR A ALAM	PP, ASSAM
15	AB/2700/2022	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
16	AB/2704/2022 B/O	RAJIB KAKATI <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
17	AB/2708/2022	RUCHIL DAS @ RUCHIN DAS <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
18	AB/2709/2022	RAKESH BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MS. S. KAR	PP, ASSAM
<b><u>ADMISSION</u></b>				
19	CrI.Pet./1255/2018 B/O	SAWPNANEEL DEKA <b>Versus</b> STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE PP, ASSAM
<b>WITH</b>				
20	CrI.Pet./769/2018	ASHOK SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S KALITA MR. A GANGULY MR T CHHETRI	MR. M R KHANDAKAR (R2) MR. M U MONDAL (R2) J ISLAM (R2) MS. K YASMEEN (R2) PP, ASSAM
<b>WITH</b>				
21	CrI.Pet./1248/2018	RATAN DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
<b>WITH</b>				
	I.A.(CrI.)/155/2019 <b>in</b> CrI.Pet./1248/2018	RATAN DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
22	CrI.A./196/2022 WITH OFFICE NOTE, B/O	BINOD TAID <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
<b>WITH</b>				
	I.A.(CrI.)/461/2022 <b>in</b> CrI.A./196/2022	BINOD TAID <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
23	CrI.Pet./418/2022 B/O	LAXMAN KUMAR SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T N SRINIVASAN MR. N ISLAM	MS J KALITA PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
24	Bail Appln./1772/2022 WITH CASE RECORD AND CASE DIARY	LAL BADSHA BANIA @ LALU @ LADU <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
25	Bail Appln./2026/2022 FIXED	GOFUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
26	Bail Appln./2038/2022 BA 2177/2022(D/O), FIXED	PRADIP BORMAN @ PRADIP BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM



27	Bail Appln./2195/2022 FIXED	ABDUR RASHID MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
28	Bail Appln./2216/2022 FIXED	SHOHIDUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM	PP, ASSAM
29	Bail Appln./2220/2022 FIXED	BITUPAN DHEKIAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
30	Bail Appln./2239/2022 FIXED	MD. RIJUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
31	AB/2123/2022 FIXED	NAYAN JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
32	AB/2194/2022 FIXED	ATOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
33	AB/2198/2022 FIXED	ENAMUL HOQUE @ ENAMUL HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
34	AB/2238/2022 FIXED	IBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
35	AB/2392/2022 FIXED	LAJARIUS MURMU <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
36	AB/2393/2022 FIXED	YASIN ALI <b>Versus</b> THE STATE OF ASSAM	MR M RAHMAN MS A HUSSAIN S AHMED	PP, ASSAM
37	AB/2396/2022 FIXED	LAILEE KHATUN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
38	AB/2409/2022 FIXED	NIZAM UDDIN AHMED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM PP, ASSAM
39	AB/2425/2022 FIXED	ABDUL HIE <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
40	AB/2440/2022 FIXED	ALFIKKAR AHMED ALIAS MD JON KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
41	AB/2442/2022 FIXED	SIBENDU TASA @ TUPUL TASA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
42	AB/2444/2022 FIXED	BULLEN BONIA @ DABLU BANIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
43	AB/2445/2022 FIXED	SHAHA ALOM @ SHAH ALOM SK <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MR K KALITA MS S A KHALIFA	PP, ASSAM
44	AB/2456/2022 FIXED	LABANYA PRASHAD MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
45	AB/2491/2022 FIXED	BISHNU PADA SIL SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

46	AB/2533/2022 FIXED	IKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. T K BORA	PP, ASSAM
47	AB/2534/2022 FIXED	TAMSER ALI @ TANGSER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
48	AB/2540/2022 FIXED	PRASANTA DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	
49	AB/2558/2022 FIXED	MOHSIN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
50	AB/2561/2022 FIXED	MD. ALAUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
51	AB/2591/2022 FIXED	ALIMUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
52	AB/2615/2022 FIXED	RAHIMA BIBI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
53	AB/2618/2022 FIXED	DHRUBAJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
<b>ORDERS</b>				
54	I.A.(Civil)/3386/2019 <b>in</b> Review.Pet./13769/2019  <b>WITH</b> Review.Pet./13769/2019 (Filing Number)  <b>WITH</b>	RITA DUTTA AND 2 ORS. <b>Versus</b> RUPJYOTI DEORI AND 6 ORS.  RITA DUTTA AND 2 ORS. <b>Versus</b> RUPJYOTI DEORI AND 6 ORS. (E)	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	
55	WP(C)/7188/2016  <b>WITH</b>	RUPJYOTI DEORI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MR.A I KATHAR	GA, ASSAM SC, INDUSTRIES and COMMERCE
56	WP(C)/7495/2016	DEEPAK BATHARI and 2 ORS. <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE	DR.B AHMED SC, CO-OP. GA, ASSAM
57	CrI.Pet./595/2020 B/O	BIKRAM MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. N ISLAM MS TH A DEVI	PP, ASSAM
58	CrI.Pet./193/2022 B/O	SYED RIJU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
59	I.A.(CrI.)/414/2022 FIXED <b>in</b> CrI.Pet./641/2022 <b>WITH</b> CrI.Pet./641/2022	MD. IMTHIYAZ KHAN, <b>Versus</b> THE STATE OF ASSAM AND ANR  THE STATE OF ASSAM AND ANR <b>Versus</b> MD. IMTHIYAZ KHAN	MR. A SARMA MR. P DUTTA MR. LENTSO  MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. P N GOSWAMI PP, ASSAM  MR. A SARMA MR. P DUTTA MR. LENTSO
<b>HEARING</b>				
60	CrI.A./47/2011 WITH LCR 5 FILES, FIXED	DADUL MECH, <b>Versus</b> THE STATE OF ASSAM,	MR. P K BORAH MR.B BURAGOHAIN MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM

61	Crl.Pet./951/2018 WITH LCR 2 FILES, B/O	A.J.HOSPITAL AND RESEARCH CENTRE. AND 2 ORS. <b>Versus</b> RAJ AHMED TALUKDAR AND ANR.	MR Z HUSSAIN MS P BARMAN MRS B B AHMED	MR. B M CHOUDHURY (R1) MR. P P DUTTA (R2) MR. U CHOUDHURY (R1) MR. A BORUA (R2) MR. A H KHANDAKAR (R1)
62	Crl.Pet./268/2021 WITH LCR 2 FILES, FIXED	SMTI. SARADA BISWAS @ VISWAS <b>Versus</b> SMTI. SUKLARANI BISWAS AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	MR T H HAZARIKA MR T H HAZARIKA MS. M DAS MR M CHETIA MR M CHETIA MR A RASHID MR A RASHID MR. K ISLAM MR. K ISLAM MR N AHMED

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
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11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CIVIL BENCH-IV, FROM ITEM  
NOS. 71 TO 128), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/1090/2022	DILIP DAS <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS	MR. U K NAIR MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U
2 WP(C)/3916/2022	ABU TAHER ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	SC, ELEM. EDU SC, BTC
3 WP(C)/4878/2022 FIXED	PARISHMITA MISHRA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN R L CHUTIA	MR P BHARDWAJ SC, BTC
4 WP(C)/5352/2022 FIXED	MD. HAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI	SC, SEC. EDU.
5 WP(C)/5481/2022 FIXED	RIMLI SIVAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MRS. S D SAIKIA	SC, ELEM. EDU GA, ASSAM
6 WP(C)/5557/2022 FIXED	KHAGEN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, HIGHER EDU
7 WP(C)/6030/2022	ACHINTYA KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR A K DAS	SC, ELEM. EDU GA, ASSAM
8 WP(C)/6032/2022	DR. ANAMIKA CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SSA
9 WP(C)/6033/2022	NIRMAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	SC, ELEM. EDU
10 WP(C)/6035/2022	ABDUR RAHMAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	SC, EDU
11 WP(C)/6041/2022	MANESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	SC, SEC. EDU. GA, ASSAM

12	WP(C)/6050/2022	MIZANUR AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM
13	WP(C)/6056/2022	LUTFUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
14	WP(C)/6063/2022	ABDUL ROSHID TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6064/2022	SMT. NIBEDITA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. N S THAKURIA MR. B THAKURIA MR. G K THAKURIA	SC, HIGHER EDU GA, ASSAM
<b>ADMISSION</b>				
16	WP(C)/1697/2015 FIXED	MRS. REETA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALIHAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
17	WP(C)/2123/2016 FIXED	ON THE DEATH OF MANIRAM PATIR @ MONIRAM PATIR, HIS LIGEL HEIR, AINESWARI PATIR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
18	WP(C)/1048/2019 FIXED	JATINDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N BARUAH MS. P DUTTA	SC, SEC. EDU. MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR
19	WP(C)/4871/2019 FIXED	SANJIT CHAKRABORTY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR. R SARMA MR. K M HALOI MR. B DAS MR A DEY MS B DEVI	SC, SEC. EDU. MR S NEOG MS S G BARUAH MR B BORGHAIN SC, BTC
20	WP(C)/435/2021 FIXED	INAMUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR A K AZAD	SC, AHSEC (R-3) SC, AHSEC (R-3) MR. B DEKA ASSTT.S.G.I.
21	WP(C)/578/2021 FIXED	PRAN KRISHNA BARMAN <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MD R ISLAM (R-4) MR D N SARMA (R-4) S K DAS (R-4) SC, BTC
22	WP(C)/2243/2021 FIXED	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR S DUTTA (R-5) MR H R A CHOUDHURY (R5) MR. U K NAIR (r-5) MR. I CHOWDHURY SR ADV (r-6) MR. S ISLAM (r-5) MR. J M A CHOUDHURY (R- 6) MR. A T SARKAR (R5) MR. A KHANIKAR MR. P SENGUPTA (R-5) MR. N I KHAN (r-5) MR. S Z RAHMAN (R-5) MR. A B T HAQUE (R-6) MS S SARMA HAZARIKA (r- 5) MS N NEWME (r-5) SC, PWD
<b>WITH</b>				
	I.A.(Civil)/902/2021 in WP(C)/2243/2021	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD
23	WP(C)/2965/2021 FIXED	ALI AZAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N HOQUE MR H GUPTA	SC, ELEM. EDU GA, ASSAM

24	<b>WITH</b> WP(C)/53/2021	AKTARA BEGUM AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MR H GUPTA	SC, EDU
25	WP(C)/3312/2021	DR. SAMPURNA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU MRS. B GOGOI (R-3) MR. M K SHARMA (R-3)
26	<b>WITH</b> WP(C)/5998/2019	PALLAVI SHARMA AND 23 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M K CHOUDHURY MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	<b>WITH</b> I.A.(Civil)/1836/2021 in WP(C)/5998/2019	DR. SYED HAMIDUL ISLAM AND ANR. <b>Versus</b> DR. PALLAVI SHARMA AND 28 ORS.	MR D MAHANTA	SC, HIGHER EDU MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I.
27	<b>WITH</b> WP(C)/2725/2022	DR. NIRMALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. A J SARMA (R6) MR. P D NAIR (R6) MR G ALAM (R6) MR. H ROHMAN (R6) SC, PERSONNEL DEPT.
28	WP(C)/3850/2021 B/O	JATINDRA ROY @ JATINDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU MR. A HUSSAIN (r-5) MR. A MOBARAQUE (r-6) MR. A S AHMED (r-5)
29	WP(C)/4160/2021 FIXED	DHANADA DIHINGIA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, SEC. EDU. MR. R K D CHOUDHURY (R-4,5) MR D BHATTACHARYA (R-6) MR. B HUSSAIN (R-5) MR. J ABBAS (R-5) MR S A BARBHUYAN (R-5) MRS. P KHATUN (R-5)
30	WP(C)/5232/2021 FIXED	MUFID HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. N HAQUE MR H I CHOUDHURY MR M HUSSAIN MS. P ADHIKARI	SC, ELEM. EDU SC, SSA
31	WP(C)/5506/2021 FIXED	HEM KANTA PHUKAN AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG MR. S K MEDHI (R-2)
32	WP(C)/5716/2021 FIXED	SABOR UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MR. K A MAZUMDER (R5) MR. A K HUSSAIN (r-5) MR. B HUSSAIN (r-5) MR E AHMED (R5) MR A T SIKDER (r-5) MR A HAQUE (r-5) MR A HAI (R5)
	<b>WITH</b> I.A.(Civil)/2423/2021 in WP(C)/5716/2021	MONSURA KHATUN <b>Versus</b> SABOR UDDIN SHIKH AND 4 ORS	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU MR. I H SAIKIA
33	WP(C)/1692/2022 FIXED	AYESHA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
34	WP(C)/1846/2022	MOMTAZ BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE

35	WP(C)/2395/2022 FIXED	MD. NOUSHAD ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
36	WP(C)/3291/2022 FIXED	SUKHENDRA BIKASH DEB ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR J MAHANTA	SC, ELEM. EDU SC, FINANCE SC, HEALTH
37	WP(C)/3758/2022 FIXED	FATEMA NARGIS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, HIGHER EDU MR. S P CHOUDHURY (R-6) MR. A DHAR (R3, R4) MISS S ROY (R3, R4) MD F FARIDI (R3, R4) MR K BISWAKARMA (R-6) MS B DEVI (R-6) SC, U G C
38	WP(C)/4210/2022 FIXED	NABUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
<b>BAIL HEARING</b>				
39	AB/2369/2022	RATTAN PATHAK @ RATAN KUMAR PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN MS. J M RABHA	PP, ASSAM
<b>ORDERS</b>				
40	Cont.Cas(C)/459/2020 B/O	SUNIL KR. GOGOI AND 40 ORS <b>Versus</b> PRITOM SAIKIA AND ANR	MR A R BHUYAN MR. M A I HUSSAIN	MR. K GOGOI
41	WP(C)/466/2020 B/O	ABINASH KALINDI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA
42	WP(C)/264/2021 FIXED	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
	<b>WITH</b> I.A.(Civil)/1676/2021 <b>in</b> WP(C)/264/2021	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M A I HUSSAIN MR A R BHUYAN MR N ISLAM	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
43	WP(C)/3904/2021 FIXED	ARJUN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
44	Cont.Cas(C)/113/2022 B/O	SHIRAJUL HOQUE <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS	MR J ISLAM MS LR KHANAM	
45	Review.Pet./144/2022 WP(C) 1151/22(D/O)	THE CHIEF ENGINEER WATER RESOURCE DEPTT. <b>Versus</b> SANJAY KUMAR DAS AND 4 ORS.	MR. N GOSWAMI	MR B D DAS FOR CAVEATOR
46	I.A.(Civil)/1559/2022 FIXED <b>in</b> WP(C)/1563/2022 <b>WITH</b> WP(C)/1563/2022	BANTI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	GA, ASSAM SC, EDU
		BANTI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MR S SARMAH	SC, SEC. EDU. GA, ASSAM
47	I.A.(Civil)/2433/2022 FIXED <b>in</b> WP(C)/353/2022 <b>WITH</b> WP(C)/353/2022	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A ALI MD Y ALI	SC, HIGHER EDU SC, AG (A AND E) MR. U K NAIR
		NAWSHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, HIGHER EDU MR. S K MEDHI (r-3)

48	<b>WITH</b> WP(C)/6427/2021	NAWSHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)
49	<b>WITH</b> Cont.Cas(C)/230/2022	NAWSHAD ALI AHMED <b>Versus</b> DHARMA KANTA MILI, ACS AND ANR	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2)
50	<b>WITH</b> WP(C)/3723/2022	ABUL KALAM AZAD <b>Versus</b> THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU
51	WP(C)/2820/2022 B/O	RAKIBUL ISLAM MAZUMDER <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
52	WP(C)/3456/2022 FIXED	SULEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	SC, SEC. EDU. MR. T J MAHANTA (R-6) MR. P P DUTTA (R-6) MR. A BORUA (R-6) MR T GOGOI (R-6)
<b>HEARING</b>				
53	WP(C)/234/2020 FIXED	SULMA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
54	<b>WITH</b> WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
55	<b>WITH</b> WP(C)/8596/2019	ABDUL MANAF BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	<b>WITH</b> WP(C)/8618/2019	KABOKLEI SINGHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	<b>WITH</b> WP(C)/8659/2019	MOINUL HAQUE MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
58	<b>WITH</b> WP(C)/8752/2019	SHAHAB UDDIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
59	<b>WITH</b> WP(C)/8819/2019	GITA RANJAN NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	<b>WITH</b> WP(C)/8822/2019	MUMTAZ BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
61	<b>WITH</b> WP(C)/8856/2019	NASHIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE



62	<b>WITH</b> WP(C)/8900/2019	L. CHANDRAJINI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
63	<b>WITH</b> WP(C)/8911/2019	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
64	<b>WITH</b> WP(C)/9187/2019	ABDUL JALIL CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
65	<b>WITH</b> WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
66	<b>WITH</b> WP(C)/479/2021	ABDUL KUDDUS MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	<b>WITH</b> WP(C)/770/2021	SHAH ALOM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
68	<b>WITH</b> WP(C)/4973/2021	PADUMI THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
69	<b>WITH</b> WP(C)/5640/2021	DILIP KR KALITA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
70	<b>WITH</b> WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
71	<b>WITH</b> WP(C)/382/2022	KARTIK SAHU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
72	<b>WITH</b> WP(C)/947/2022	SMTI. DIPIKA TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022

13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/2799/2022 in Cont.Cas(C)/92/2020	GIRISH BORA <b>Versus</b> SRI NIRAJ VERMA, IAS	MR. S SARMA MR. T K BHUYAN MR. S K DEKA	
	<b>WITH</b> Cont.Cas(C)/92/2020	GIRISH BORA <b>Versus</b> NIRAJ VERMA, IAS AND 4 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	
<b>ADMISSION</b>				
2	WP(C)/3619/2021 PART-HEARD, FIXED	DUNA KONWAR AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH AND F W SC, FINANCE DEPTT.
3	<b>WITH</b> WP(C)/4313/2020	SMTI RINTI BAISHYA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
4	WP(C)/903/2016 FIXED	RANJIT CH. DEKA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K DAS MS.K DAS	MR.P N GOSWAMI SC, EXCISE DEPTT.
5	WP(C)/1967/2020	JAGODA RANJAN DEB AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MS. D S NEOG MR. J LASKAR (R-5) MR R DAS (R-5)
6	WP(C)/2549/2020 B/O	MUKUT BANIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM MR. B PHUKAN (R4) MR. B GOGOI (r-5) MR B KHAKHLARY (R4) MR P NAYAK (r-5) MR M BHUYAN (r-5)
7	WP(C)/5394/2020	NATIONAL CONFEDERATION OF OFFICERS ASSOCIATIONS <b>Versus</b> THE UNION OF INDIA AND ANR.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. C K S BARUAH ASSTT.S.G.I.

8	WP(C)/2801/2021	MD. SAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC. AGRICULTURE
9	WP(C)/3064/2021 FIXED	BIPLAB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, PNRD GA, ASSAM
10	WP(C)/3345/2021	MONESWAR DOIMARY <b>Versus</b> THE STATE OF ASSAM 4 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
11	WP(C)/3347/2021	FERJINA PARBIN JALIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, AG (A AND E) GA, ASSAM
12	WP(C)/3393/2021	CONSTABLE/GD NO. 103890720 BIKASH JYOTI NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	MR. S S ROY ASSTT.S.G.I.
13	WP(C)/4491/2021 FIXED	MANJULA RAY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
14	WP(C)/7343/2021	CHALNGAIZUOL KHAWBUNG <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. R RONGMEI MR. R DHAR	MR. S K MEDHI (r-1,2) MR. U K GOSWAMI (C.G.C) MR. A L MANDAL (r-3,4) ASSTT.S.G.I.
15	WP(C)/314/2022	MISS KASHMITA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS MS. L ISLAM	GA, ASSAM MR. S K MEDHI (r-5) MR S K MEDHI, SC, AG SC, IRRIGATION
16	WP(C)/325/2022	PHULESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS N DUTTA MR H P NEPAL	SC, AG MR. R BORO (R-3) MR. P NAYAK, SC, P W D (R-1,2,4)
17	WP(C)/359/2022	INDRAJIT DEORI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, HEALTH
18	WP(C)/426/2022	SUDHANYA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM
19	WP(C)/718/2022	T. DONNY TUCCU <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA	ASSTT.S.G.I.
20	WP(C)/808/2022	PRASANTA KUMAR GANGULY <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAİN
21	WP(C)/1073/2022	MANARONJAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I A HAZARIKA MR. M A CHOUDHURY MRS. S ISLAM MR. R K GOSWAMI	GA, ASSAM SC, IRRIGATION SC, AGRI. DEPARTMENT
22	WP(C)/1278/2022	GUNAWATI PHUKAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, PWD
23	WP(C)/1809/2022	AJOY LANGTHASA AND 4 ORS <b>Versus</b> NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, NCHAC
24	WP(C)/1964/2022	SATYABAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE

25	WP(C)/2150/2022	HALADHAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	SC, P AND R.D. GA, ASSAM
26	WP(C)/2540/2022	NILO BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM SC, WPT AND BC SC, FINANCE
27	WP(C)/2962/2022	NAGEN DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L MOHAN MR. P GOGOI	SC, FINANCE AND TAXATION
28	WP(C)/2992/2022	RANJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER	SC, PWD
29	WP(C)/3330/2022	AKASH DAHAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S NATH MR P K KALITA	GA, ASSAM
30	WP(C)/3540/2022	ANIMA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM SC, BTC
31	WP(C)/3991/2022	DR PRADIP BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, AG SC, HEALTH
<b>WITH</b>				
32	Cont.Cas(C)/75/2017	DR. PRADIP BHATTACHARJEE <b>Versus</b> SAMIR KUMAR SINHA and ANR.	MR.S AHMED MR.M BURAGOHAIN MD.GIASH UDDIN	MS.S KHANIKAR(R-2) MR. B GOGOI MR. B GOGOI
33	WP(C)/4405/2022	GOPAL GURUNG <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B C DAS MRS. S ROY MS P SHILL	ASSTT.S.G.I.
<b>WITH</b>				
34	WP(C)/6358/2021	SRI GOPAL GURUNG <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. S ROY MS P SHILL	MR. S K MEDHI (C.G.C., R1) ASSTT.S.G.I.
<b>ORDERS</b>				
35	Cont.Cas(C)/160/2016 WITH CONT CAS(C)/248/2016 (D/O)	ASHIM KUMAR NATH and 5 ORS <b>Versus</b> MOHAN CHANDRA BORO and ANR.	MR.S K TALUKDAR MRS.M BORAH MR N BARUAH MS.H DAS MS.C KALITA MR. T N SRINIVASAN	MR.K N CHOUDHURY(R-1) MR.R DEKA(R-1) MS.B HAZARIKA(R-1) MR.H BURAGOHAIN(R-1) MS.M BORAH(R-1) MR.A DEKA(R-1) MR.B BHUYAN(R-2) MR.D J BARMAN(R-2)
<b>WITH</b>				
	I.A.(Civil)/3987/2017 <b>in</b> Cont.Cas(C)/160/2016	ASHIM KUMAR NATH and 5 ORS <b>Versus</b> MOHAN CHANDRA BORO and 3 ORS.	MR.S K TALUKDAR MRS.M BORAH MS.H DAS MS.C KALITA	MR.K N CHOUDHURY(R-1) MR.R DEKA(R-1) MS.B HAZARIKA(R-1) MR.H BURAGOHAIN(R-1) MS.M BORAH(R-1) MR.A DEKA(R-1) MR.D J BARMAN(R-2) MR.B BHUYAN(R-2)
36	Cont.Cas(C)/540/2017	PURNIMA BORO <b>Versus</b> UDAYAN HAZARIKA	MR.R BARUAH MR.R M CHOUDHURY	MS. D D BARMAN
37	Cont.Cas(C)/261/2018	MAKANI DAS <b>Versus</b> MAHENDRA ADHIKARI	MS. B HAZARIKA MS. S K NARGIS MS N DAS	MR I AHMED
<b>WITH</b>				
38	WP(C)/2683/2016	SMTI. MAKANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.B HAZARIKA MS.S K NARGIS	SC, SOCIAL WELFARE
39	Cont.Cas(C)/546/2018 FIXED	BHABEN CHOUDHURY <b>Versus</b> ANURAG GOEL, IAS AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. A.U. AHMED	MR H K MAHANTA MR. K GOSWAMI MR. B GOGOI MS. A NEOG MR. A SANDILYA

40	Cont.Cas(C)/222/2019	KARIM AHMED <b>Versus</b> ANAND PRAKASH TIWARI, I.P.S.	MR G Z AHMED MR. A A HUSSAIN	
41	Cont.Cas(C)/243/2019	ALTAB UDDIN <b>Versus</b> RATHINDRA BHUYAN	MR. A K DUTTA MR. B PURKAYASTHA	MR. D UPAMANYA
42	Cont.Cas(C)/284/2019	NURJAHAN BEGUM MAZUMDER <b>Versus</b> S. JAGANNATHAN, IAS AND 4 ORS.	MR. A B T HAQUE	MR G BAISHYA MS. M HAZARIKA (R4) MD. A HASSAN MS. B BORA
43	Cont.Cas(C)/531/2019	NUR JAKIR HUSSAIN <b>Versus</b> LOREN ENGTI	MR. R ALI MR M SHELM MR. H A AHMED	
44	Cont.Cas(C)/49/2021	M/S J.A. BROTHERS <b>Versus</b> SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
45	I.A.(Civil)/389/2021 in WP(C)/2540/2015	THE UNION OF INDIA <b>Versus</b> ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MR G GOSWAMI	
	<b>WITH</b> WP(C)/2540/2015	THE UNION OF INDIA <b>Versus</b> SHRI SUBHASH BANIK	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MS.R R BORAH	MR M K DAS
46	WP(C)/5400/2022 FIXED	NILOTPAL DAS AND 32 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
47	WP(C)/5337/2022	SMT. SWEATA KRISHNATREYA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD
48	WP(C)/5355/2022	ABHILASHA MAHANTA AND 32 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
49	WP(C)/5495/2022	SUNITRA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
50	WP(C)/5840/2022	RUPAM KALITA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
		<b>HEARING</b>		
51	WP(C)/479/2013 FIXED	SMT. MAMONI BORAH <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
	<b>WITH</b> MC/1262/2014 in WP(C)/479/2013	THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 3 ORS. <b>Versus</b> SMTI MAMONI BORAH	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I.

52 WITH  
WP(C)/2751/2013

UTTAM KAKATI and 9 ORS  
**Versus**  
THE UNION OF INDIA and 5 ORS

MR.M K CHOUDHURY  
MR.N BARUAH  
MRP BHARDWAJ  
MR.A BARKAKATI

MRD C CHAKRABORTY  
C.G.C.  
MS.H TERANGPI  
ASSTT.S.G.I.

WITH  
I.A.(Civil)/2317/2021  
in WP(C)/2751/2013

SAHIDA BEGUM  
**Versus**  
UTTAM KAKATI AND 14 ORS.

ASSTT.S.G.I.

**STAY MATTERS**

53 WP(C)/402/2022

ABHIJIT DAS  
**Versus**  
THE STATE OF ASSAM AND 12 ORS

MR J PAYENG  
MR D TAYE  
MR. B HALDAR

SC, APSC  
SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2319/2022	VINOY KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MD. K ALI	PP, ASSAM
2	Bail Appln./2328/2022	CHAINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
3	Bail Appln./2329/2022	PROBIN SAIKIA @ PROBIN SAIKIA @ MANASH PRATIM SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
4	Bail Appln./2333/2022	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED M ALOM	PP, ASSAM
5	Bail Appln./2334/2022	SOMESH ALI <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
6	Bail Appln./2340/2022	SARUF ALI @ MD. SARUK ALI <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	PP, ASSAM
7	Bail Appln./2345/2022	DARSHAN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
8	Bail Appln./2349/2022	VICTOR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM

**MOTION**



9	Crl.Rev.P./433/2022 FIXED	MD. HAJRAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
10	Crl.Rev.P./434/2022 FIXED	MD. ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
11	AB/2693/2022	HIRAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. M HASAN MS. M ROY MR T CHHETRI	PP, ASSAM
12	AB/2694/2022	SONESWAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM
13	AB/2696/2022	PARTHA DEB <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
14	AB/2702/2022	SANTANU KUMAR SARMA @ SANTANU KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
15	AB/2703/2022	NUR ISLAM @ NURUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. H A TALUKDAR MS M DAS MS. S DEBNATH	PP, ASSAM
16	AB/2707/2022	BHABESH NATH <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MS B GOSWAMI	PP, ASSAM
17	AB/2711/2022	DEBAJIT GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
18	AB/2712/2022	MINHAJ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM
<b><u>ADMISSION</u></b>				
19	Crl.Pet./1201/2018 WITH LCR 1 FILE(PHOTOCOPY), B/O	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MS B B AHMED	MR. S BORA (R2) MS J RAJKUMARI (R2) PP, ASSAM
20	Crl.Rev.P./90/2020 B/O	SMTI MANJU PAUL <b>Versus</b> SMTI MOUSUMI DAS @ SUMI DAS AND 2 ORS.	MR. S DEKA MR. B. DUTTA MS. J BORO	MR. A K GUPTA MR. R S MISHRA
21	Crl.A./226/2022 B/O	A. BABA PEESHAK SINGHA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/543/2022 <b>in</b> Crl.A./226/2022	A. BABA PEESHAK SINGHA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
22	Crl.Pet./398/2022 WITH LCR 2 FILES, FIXED	SOHID ALI <b>Versus</b> MUNIJA KHATUN	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	MR. M H TALUKDAR
23	Crl.Pet./526/2022 WITH LCR 1 FILE, FIXED	MD. ROFIQUE EKBAL HASAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. R K JAIN TULIKA BORAH PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
24	Bail Appln./2169/2022 FIXED	HAFIJUR RAHMAN @ HAFIZUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM

25	Bail Appln./2263/2022 FIXED	PRADEEP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS	PP, ASSAM
26	Bail Appln./2271/2022 FIXED	AKBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
27	Bail Appln./2274/2022 FIXED	NABAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
<b>BAIL HEARING</b>				
28	AB/953/2022 FIXED	RUPESH KUMAR CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
29	AB/1308/2022 FIXED	TUKLU DAS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MD A WADUD PP, ASSAM
30	AB/1915/2022 FIXED	MD. ROFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
31	AB/1949/2022 FIXED	BALWAN BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
32	AB/2121/2022 FIXED	NILCHAND SIDDA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
33	AB/2214/2022 FIXED	BHABANI RANI BRAHMA @ BHABANI BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN	PP, ASSAM
34	AB/2237/2022 FIXED	INSAR ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
35	AB/2352/2022 FIXED	MD. FARUK UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. P ADHIKARI MR. A H SARKAR	PP, ASSAM
36	AB/2395/2022 FIXED	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	
37	AB/2405/2022 FIXED	KIMNEINENG MANGTE <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
38	AB/2411/2022 FIXED	NOOR ZAMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
39	AB/2424/2022 FIXED	KARNO ROY @ KANA RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
40	AB/2446/2022 FIXED	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
41	AB/2451/2022 FIXED	SHARIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
42	AB/2458/2022 FIXED	JABIR HUSSAIN ALIAS JABIR AHMED AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
43	AB/2473/2022 FIXED	MD. ABUDUL HASIB @ HASIB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. S R SAIKIA MR. R ISLAM N. UDDIN	PP, ASSAM

44	AB/2527/2022 FIXED	SAHIDUL ISLAM @ SAHIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
45	AB/2530/2022 FIXED	ASHIQUK ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
46	AB/2569/2022 FIXED	HILAL UDDIN @ HILAL UDDIN LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
47	AB/2588/2022 FIXED	MD. IMRAN HUSSAIN AL AMEEN <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE	PP, ASSAM
<b>ORDERS</b>				
48	I.A.(CrI.)/490/2022 FIXED <b>in</b> AB/1229/2022  <b>WITH</b> AB/1229/2022	SMT. PAROMITA PURKAYASTHA AND ANR. <b>Versus</b> BIJOY NUNIA AND 2 ORS  BIJOY NUNIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS. P GOSWAMI MS N SAIKIA  MR. S C BISWAS MR. A K DAS MS. R DEVI	MR. S C BISWAS PP, ASSAM  MRS. P GOSWAMI MS N SAIKIA PP, ASSAM
49	I.A.(CrI.)/536/2022 <b>in</b> CrI.A(J)/7266/2022  <b>WITH</b> CrI.A(J)/7266/2022 (Filing Number)	BIDYUT RAJBHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.  BIDYUT RAJBHAR <b>Versus</b> THE STATE OF ASSAM AND ANR. A	DR. B N GOGOI  DR. B N GOGOI	PP, ASSAM
50	I.A.(CrI.)/540/2022 <b>in</b> CrI.Rev.P./7195/2022  <b>WITH</b> CrI.Rev.P./7195/2022 (Filing Number)	MAKAN BASUMATARY <b>Versus</b> JONIBALA NARZARY (BASUMATARY) AND ANR  MAKAN BASUMATARY <b>Versus</b> JONIBALA NARZARY (BASUMATARY) AND ANR (B)	MR P K DAS MR. M BARUAH  MR P K DAS	PP, ASSAM
<b>HEARING</b>				
51	CrI.A./36/2010 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED	RADHIKA KALITA <b>Versus</b> THE STATE OF ASSAM	MS.N SARMA MR.M KALITA MR. U CHOUDHURY (AMICUS CURIAE) MR.H L MAURYA	PP, ASSAM
52	CrI.A./109/2011 WITH LCR 4 FILES, FIXED	GIREN DAS AND 2 ORS <b>Versus</b> STATE OF ASSAM	MR.B CHAKRABORTY MR.U DAS MR.C BHATTACHARYYA	PP, ASSAM
53	CrI.A./141/2020 WITH LCR (THREE FILES), B/O  <b>WITH</b> I.A.(CrI.)/87/2020 <b>in</b> CrI.A./141/2020  <b>WITH</b> I.A.(CrI.)/109/2022 <b>in</b> CrI.A./141/2020  <b>WITH</b> I.A.(CrI.)/12619/2019 (Filing Number)	SMTI. MALTI DEVI <b>Versus</b> THE UNION OF INDIA  SMTI MALTI DEVI <b>Versus</b> UNION OF INDIA AND ANR  SMTI. MALTI DEVI <b>Versus</b> THE UNION OF INDIA  SMTI MALTI DEVI <b>Versus</b> UNION OF INDIA AND ANR	MR. P KATAKI MRS R BEGUM MS R BEGUM  MS M D MEDHI MR. B C DAS  MR. P KATAKI MR. M K DAS MS Z ANJUM	MR. S C KEYAL SC, NCB  ASSTT.S.G.I.  SC, NCB

55	Crl.Pet./519/2021 WITH LCR (TWO FILES)., FIXED.	BINDITA SEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. JYOTIRMOY ROY MR. R C DAS MR. T DEURI MS T WAPANGLA MR. C. SHIL	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
56	Crl.Rev.P./21/2022 WITH LCR 3 FILES, B/O	ABDUL KAIUM AL AMIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	MD B ISLAM (R-2) MR. A A MONDAL (R-2) MR S HUSSAIN (R-2) MR M HOQUE (R-2) MR A ALAM (R-2) PP, ASSAM
57	Crl.Rev.P./276/2022 WITH LCR 1 FILE, FIXED	AKBAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL LIST(SAO AND FAO  
MATTERS),ALONG WITH THE FOLLOWING MATTERS  
ON THURSDAY AND FRIDAY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 Bail Appln./2320/2022	MITHUN MIAH @ MITHUN ANSARY <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
2 Bail Appln./2325/2022	TAGE RINA <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
3 Bail Appln./2327/2022	TAPAN KR. SAHA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA R K HAJONG	PP, ASSAM
4 Bail Appln./2335/2022	SOHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
<b><u>MOTION</u></b>			
5 Crl.Pet./804/2022 WITH LCR 1 FILE, FIXED	CHONGHOI HAOKIP <b>Versus</b> UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	MR. S C KEYAL SC, DRI
6 Crl.Pet./934/2022	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
7 Crl.Pet./935/2022	PRANA PRATIM SAIKIA <b>Versus</b> RADHIKA BRAHMA AND ANR.	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS. S BIN MR S H MAHMUD	
8 Crl.Pet./936/2022	BUDDHIMAN BARMAN @ CHANDRA MOHAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A DAS	PP, ASSAM
9 AB/2705/2022	PRANAB DAS <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM

**ADMISSION**

10	Crl.Pet./649/2021 WITH LCR 1 FILE, FIXED	SUBHASHIS KAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS T DEBNATH	MS M HAZARIKA MR D KHAN (r-2) PP, ASSAM
11	Tr.P.(Crl.)/9/2022 FIXED	JINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	MR S N KRISHNATRAYA MR R YASIN PP, ASSAM
12	Crl.A./224/2022	ANWARUL ISLAM @ SAHIL <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/541/2022 <b>in</b> Crl.A./224/2022	ANWARUL ISLAM @ SAHIL <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
13	Bail Appln./307/2022 WITH CASE DIARY, FIXED	PADAM BAHADUR SONAR @ RAJEN SONAR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
14	Bail Appln./683/2022 BA 691/2022(D/O), WITH CASE RECORDS	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI <b>Versus</b> THE NCB	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, NCB
15	Bail Appln./1272/2022 WITH CASE DIARY, FIXED	SWARN SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
16	Bail Appln./1663/2022 WITH CASE DIARY	SABEER UDDIN LASKAR @ SABEERUDDIN LASKER <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	Bail Appln./1711/2022	SHIV PRASAD SHAH @ TUTU SHAH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
18	Bail Appln./1775/2022 WITH SCANNED COPY OF CD. FIXED.	MD. RUBUL ALI @ RUBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
19	Bail Appln./1813/2022	SAMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
20	Bail Appln./2008/2022 WITH CASE DIARY, FIXED	MULUKSA DAIMARY @ MULUKSA DAIMARI AND ANR <b>Versus</b> THE STATE OF ASSAM	G. DAS MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
21	Bail Appln./2071/2022 B/O	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
22	Bail Appln./2103/2022 FIXED	SADEK ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
23	Bail Appln./2132/2022 FIXED	MD. AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
24	Bail Appln./2150/2022 FIXED	MD. GULAP KHAN <b>Versus</b> THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
25	Bail Appln./2165/2022	KABIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM

26	Bail Appln./2166/2022	AMINUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
27	Bail Appln./2179/2022	PREM DARSHAN SINGH <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
28	Bail Appln./2181/2022 FIXED	MD. SHAH JAHAN AHMED @ APU <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
29	Bail Appln./2218/2022 FIXED	SUFIYA KHATUN @ SUFIA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
30	Bail Appln./2228/2022 FIXED	RABIAL HOQUE @ RABIYAL HOGUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
31	Bail Appln./2270/2022 FIXED	AZMAISH ALI <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	AB/1233/2022	SOPIKUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
33	AB/1720/2022 FIXED.	TAJAMMUL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MS M ROY	PP, ASSAM
34	AB/1779/2022	ABBAS ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. R ISLAM	PP, ASSAM
35	AB/1796/2022	JOYDEB BORA <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS.D SAIKIA	PP, ASSAM
36	AB/2044/2022	AKTAR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
37	AB/2325/2022 FIXED	AMIT KHETAWAT <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
38	AB/2326/2022 FIXED	MD. MANOWAR AKAND <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
39	AB/2400/2022	PAWAN KUMAR CHAMARIA <b>Versus</b> THE STATE OF ASSAM	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	PP, ASSAM
40	AB/2426/2022	SHIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK H M I HOQUE	PP, ASSAM
<b><u>ORDERS</u></b>				
41	Crl.L.P./12/2021 WITH OFFICE NOTE, B/O in Crl.A./3506/2021 <b>WITH</b> Crl.A./3506/2021 (Filing Number)	SARAT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J KALITA	PP, ASSAM
		SARAT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MR J KALITA	
42	Crl.A./158/2021 WITH LCR 3 FILES	ROSHID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/390/2021 <b>in</b> CrI.A./158/2021	ROSHID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
43	I.A.(CrI.)/114/2022 <b>in</b> CrI.A./1762/2022	ASHIK BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE MS. N GOGOI	MS M DAS MR. P SAIKIA PP, ASSAM
	<b>WITH</b> CrI.A./1762/2022 (Filing Number)	ASHIK BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MS. S KANUNGOE	
44	Review.Pet./139/2022 <b>in</b> FAO/2/2022(D/O)	SHEKHAR PAUL <b>Versus</b> RAJIB KUMAR DAS AND 2 ORS.	MR. D MOZUMDER MR. S BISWAS MR C GOGOI	
45	I.A.(CrI.)/267/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, B/O <b>in</b> CrI.A./282/2019	SRI ASHOK KR. BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D TALUKDAR MR. P CHOUDHURY	MR B M DEKA PP, ASSAM
	<b>WITH</b> CrI.A./282/2019	SRI ASHOK KR. BARMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR D TALUKDAR (P-1) MR P CHOUDHURY (P-1) MS. C CHOUDHURY MR. V A CHOWDHURY MS T. DEB CHOUDHURY (P-1)	MR B M DEKA MS DIRISHA MAHANTA PP, ASSAM MS. R BORA
46	CrI.Pet./622/2022 WITH LCR 1 FILE, FIXED	RUKIYA SWOBNAM CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	S YESMIN T BORA	PP, ASSAM
<b>HEARING</b>				
47	CRP/166/2019 WITH LCR, FIXED	M/S MARBLE POINT AND ANR. <b>Versus</b> M/S SREENIWASH BASUDEO AND 2 ORS. (A)	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	MR. N ALAM
<b>STAY MATTERS</b>				
48	CrI.Pet./269/2020 WITH LCR 1 FILE	MUKTI DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR R CHAKRAVORTY MS. M DEV MRS. A BASUMATARY MS. P DEB MS. N DEB	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
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14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022



16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST  
LIST DATED 12-09-2022 TO 23-09-2022  
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	CRP/102/2022	MD. AYATOLLAH KHAN AND 2 ORS. <b>Versus</b> MUSST. JARJINA BEGUM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	
<b><u>ADMISSION</u></b>				
2	CRP/75/2015 CAVT. NO.& 210//15	THE STATE OF ASSAM and 3 ORS <b>Versus</b> M/S J.D. PHARMACEUTICALS and 3 ORS	MR.B GOGOI SC, HEALTH	MR.S P ROY MR.K K DEY(R-4) MR.K RAJBONGSHI MRV K BAROOAH(R-4) FOR CAVEATOR
3	CRP(IO)/33/2022	MRIDUL HAZARIKA <b>Versus</b> MD. SARULLA KHAN	MR. S SAHU MR. S SAHU	MR. S K SINGH MR B PUSHILAL
4	FAO/49/2022	SIDDIQUE ALI <b>Versus</b> MAGAR ALI	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	
5	Tr.P.(C)./68/2022 FIXED	SMTI PHULESWARI BORO <b>Versus</b> NAYANTA ROHANG	MR H BARUAH MR P P PHUKAN	
6	CRP/74/2022	M/S PROGRESSIVE YOUTH ENTERPRISE <b>Versus</b> SMT. CHENEHI BORA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. SHEELADITYA MR D GOSWAMI MR R D GOSWAMI
	<b>WITH</b> I.A.(Civil)/2190/2022 <b>in</b> CRP/74/2022	M/S PROGRESSIVE YOUTH ENTERPRISE <b>Versus</b> SMT. CHENEHI BORA	MR. S P CHOUDHURY MS. B DEVI MR K BISWAKARMA	
7	MACApp./595/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> POMPI ROY AND 5 ORS. A	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. R MAJUMDAR MR. M TALUKDAR (R-1,2,3,4,) MR. M K NATH (R-5)
	<b>WITH</b> I.A.(Civil)/2616/2022 <b>in</b> MACApp./595/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> POMPI ROY AND 5 ORS. A	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. R MAJUMDAR MR. M TALUKDAR (R-1,2,3,4,) MR. M K NATH (R-5)

8	MACApp./596/2022	SRI JOYRAM DAS and ANR, <b>Versus</b> NABAJYOTI NATH and ANR,	MR.M TALUKDAR MR M TALUKDAR	MR.P J BARMAN(R-1)
9	MACApp./631/2022	DHUNSERI T.E. <b>Versus</b> SMTI KRIPA BARLA (NAG) AND 3 ORS	MR. P SUNDI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
10	MACApp./637/2022	MAZIBAR RAHMAN AND ANR. <b>Versus</b> MONTAZ SARKAR AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	
11	MACApp./638/2022	RAKIB ALI <b>Versus</b> SURAJ PANDEY AND 2 ORS.	MR. Z IQBAL MR D MONDAL	
12	MACApp./639/2022	MD. INTAZ ALI <b>Versus</b> NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR D MONDAL	
13	MACApp./640/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> AITI BORAH AND 3 ORS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/2728/2022 <b>in</b> MACApp./640/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> AITI BORAH AND 3 ORS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
14	MACApp./641/2022	KUMARI @ KUMARY DOLEY <b>Versus</b> MANAGER DOLEY AND ANR.	MR D MONDAL	
15	MACApp./644/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI SUKO KUMARI TANTI and 3 ORS	MS. N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. N M DUTTA
16	<b>WITH</b> I.A.(Civil)/2731/2022 <b>in</b> I.A.(Civil)/2731/2022 <b>in</b> MACApp./644/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. SUKO KUMARI TANTI and 3 ORS	MS. N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M DUTTA
17	MACApp./647/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DEVIKA SARMA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> I.A.(Civil)/2732/2022 <b>in</b> MACApp./647/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DEVIKA SARMA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
18	MACApp./649/2022	SHER ALI <b>Versus</b> ABDUL ZABBAR AND ANR	MR. A R AGARWALA	MR. P HAZARIKA (R2) MR. H S BORAH (R2) MR D SAIKIA (R2)
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
19	RSA/114/2021	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS <b>Versus</b> NOMITA DAM	MR H DAS MR. B C DEKA MS. U HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1958/2021 <b>in</b> RSA/114/2021	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS <b>Versus</b> NOMITA DAM	MR H DAS	
20	RSA/141/2022	BINA CHUTIA AND ANR <b>Versus</b> GITANJALI SARMAH AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR. T GOGOI MR B S DEKA	

	<b>WITH</b> I.A.(Civil)/2720/2022 <b>in</b> RSA/141/2022	BINA CHUTIA AND ANR <b>Versus</b> GITANJALI SARMAH AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR. T GOGOI MR B S DEKA	
21	RSA/142/2022	THE SARVODAYA TRUST AND ANR . <b>Versus</b> PRABIN BARUAH	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
	<b>WITH</b> I.A.(Civil)/2828/2022 <b>in</b> RSA/142/2022	THE SARVODAYA TRUST AND ANR . <b>Versus</b> PRABIN BARUAH	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
22	RSA/143/2022 CAVT. NO.06952/022,	JATIN DAS AND 11 ORS. <b>Versus</b> HARI DAS AND 3 ORS.	MR H NATH MR. B D DEKA MR. M DAS	MR P UPADHYAY FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2832/2022 <b>in</b> RSA/143/2022	JATIN DAS AND 11 ORS. <b>Versus</b> HARI DAS AND 3 ORS.	MR H NATH MR. B D DEKA MR. M DAS	MR P UPADHYAY FOR CAVEATOR
<b>ORDERS</b>				
23	Test.Cas./8/2005 WITH LCR	MUSTT. JAHURA KHATUN <b>Versus</b> MUSTT. MOMTAZ BEGUM and ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MRJ PAYANG MR.A JAMIR	
24	SAO/3/2012	RIPON BHUYAN <b>Versus</b> BIMAL PAYENG and ANR	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	MR.S SAIKIA MSP DEKA
	<b>WITH</b> MC/2837/2012 <b>in</b> SAO/3/2012	RIPON BHUYAN <b>Versus</b> SHRI BIMAL PAYENG	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	
25	FAO/16/2015 WITH LCR	INTAJ ALI AHMED <b>Versus</b> MRS JARJISH ARA AHMED and 3 ORS	MR.A ROSHID MR.A MOBARAQUE	MR.G KHANDELIA(R-1)
26	RSA/63/2016	MD TAYAB ALI and 4 ORS <b>Versus</b> ON THE DEATH OF NAIMUDDIN HIS LEGAL HEIRS SRI BABUR ALI and 46 ORS	MR. S DEKA MR.S NATH MS.A TALUKDAR MR.D TUMUNG	MR G P BHOWMIK MS.M KALITA MS M KALITA MS.P CHETIA
27	MACApp./986/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)
	<b>WITH</b> I.A.(Civil)/4117/2018 <b>in</b> MACApp./986/2018	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	
28	RSA/266/2019	ON THE DEATH OF ASKAR ALI, HIS LEGAL HEIRS MUSSTT. MANJUMA BEGUM AND 2 ORS <b>Versus</b> ON THE DEATH OF MOTLEB HUSSAIN SARKAR, HIS LEGAL HEIRS MUSSTT. MOMENA BEWA AND 15 ORS	MR. T U LASKAR MR. N DHAR MR. R A CHOUDHURY	

	<b>WITH</b> I.A.(Civil)/1861/2020 in RSA/266/2019	ON THE DEATH OF ASKAR ALI HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF MOTLEB HUSSAIN SARKAR HIS LEGAL HEIRS AND 10 ORS.	MR. T U LASKAR MR. N DHAR MR. R A CHOUDHURY	
29	I.A.(Civil)/2925/2019 in RSA/62/2009(D/O), WITH LCR in RSA/62/2009	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
	<b>WITH</b> I.A.(Civil)/2926/2019	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
	<b>WITH</b> I.A.(Civil)/2927/2019	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
30	FAO/17/2020	M/S G. O. B. ENTERPRISE <b>Versus</b> PROGRESSIVE MOTORS AND 3 ORS	MR G BAISHYA MD. A HASSAN	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARYA MR. R B PHOOKAN R SARMAH FOR CAVEATOR
31	FAO/31/2020 FIXED	RENU SINGH <b>Versus</b> JAIDEEP SINGH AND ANR.	MR. P K ROY MR. S K CHAKRABORTY	
	<b>WITH</b> I.A.(Civil)/1776/2020 in FAO/31/2020	RENU SINGH <b>Versus</b> JAIDEEP SINGH AND ANR.	MR. P K ROY MR. S K CHAKRABORTY	
32	CRP/58/2020	ABHIMANYU CHOUHAN <b>Versus</b> REKHA DEVI CHOUHAN AND 2 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MD. S M RAHMAN MD. S M RAHMAN
33	I.A.(Civil)/1025/2020 WITH LCR in RSA/24/2019	SRI DEBA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY	SC, PWD ROAD GA, ASSAM
	<b>WITH</b> RSA/24/2019	SRI DEBA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A UPADHYAY MR. P UPADHYAY	GA, ASSAM MR H BEZBARUA (R8,R9) MR H BEZBARUA (R8,R9) MS. D SAIKIA (R8,R9)
34	FAO/44/2022	KALYAN DUTTA AND 3 ORS. <b>Versus</b> AMBAR BARBORA AND 22 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	<b>WITH</b> I.A.(Civil)/2281/2022 in FAO/44/2022	KALYAN DUTTA AND 3 ORS. <b>Versus</b> AMBAR BARBORA AND 22 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
35	RSA/58/2022	SABED ALI @ SABEDULLA AND ORS. <b>Versus</b> SAMAR ALI AND 3 ORS.	MR. A R SHOME MR. P MAZUMDER	S BORGHAIN (R1-R3) MS. B DEVI (R1-R3) MR BAPLU CHAKMA (R1-R3)
36	RSA/60/2022	SABED ALI @ SABEDULLA AND ORS. <b>Versus</b> SAMAR ALI AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	S BORGHAIN (R-1 TO 3) MS. B DEVI (R-1 TO 3) MR BAPLU CHAKMA (R-1 TO 3)
37	MACApp./119/2022 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI PREM DEVI BOTHRA and 3 ORS	MS.N MODI MR. A J SAIKIA MR. S DUTTA MR.C SHARMA MR G S BORO MR.SIDHANT DUTTA	T BORAH MR. R K JAIN

38	I.A.(Civil)/752/2022 CRP 53/2020(D/O) <b>in</b> CRP/53/2020	RICHPAL PRAJAPAT <b>Versus</b> RINA PATOR	MR P UPADHYAY MR A UPADHYAY	
39	I.A.(Civil)/2012/2022 WITH LCR <b>in</b> RSA/38/2009  <b>WITH</b> RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA <b>Versus</b> MANJULATA DUTTA and 7 ORS  BIMALENDU SAHA <b>Versus</b> MANJULATA DUTTA and ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA  MR.N DHAR MR. S P CHOUDHURY MR .B MALAKAR MS. S D GUPTA MR.S CHAKRABARTY	MR. P K ROY MR. S K CHAKRABORTY  MR.P K ROY MR.S K CHAKRABORTY MR.A CHAKRABORTY MS.M DUTTA
	<b>WITH</b> I.A.(Civil)/1673/2022 <b>in</b> RSA/38/2009  <b>WITH</b> I.A.(Civil)/1863/2022 <b>in</b> RSA/38/2009  <b>WITH</b> I.A.(Civil)/2013/2022 <b>in</b> RSA/38/2009	ON THE DEATH OF NIRUPAM SAHA <b>Versus</b> SMTI MANJULATA DUTTA AND 7 ORS  ON THE DEATH OF AMIYA SAHA, HIS LEGAL HEIRS , SRI BIJAY BALLAV SAHA <b>Versus</b> MANJULATA DUTTA and ORS  ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA <b>Versus</b> MANJULATA DUTTA and 7 ORS	MR. S P CHOUDHURY  MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA  MR. N DHAR	MR. S K CHAKRABORTY  MR. P K ROY MR. S K CHAKRABORTY  MR. P K ROY
40	I.A.(Civil)/2288/2022 <b>in</b> RSA/59/2014  <b>WITH</b> RSA/59/2014  <b>WITH</b> MC/462/2014 <b>in</b> RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS <b>Versus</b> KARTIK KARMAKAR AND ANR  ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS HIS LEGAL HERIS PURNIMA DAS and ORS <b>Versus</b> KARTIK KARMAKAR and ORS  GOPAL CHANDRA SEAL @ DAS and ORS <b>Versus</b> KARTIK KARMAKAR and ORS	MR. S BISWAS  MR.N CHAKRABORTY MR.S BANIK MR. E AHMED MR. S BISWAS MR.B K GHOSH MR.C GOSWAMI  MR.N CHAKRABORTY MR.B K GHOSH MR.C GOSWAMI	MS. P UPADHYAY  MR.P UPADHYAY FOR CAVEATOR MRT BORA  MRT BORA MR.P UPADHYAY FOR CAVEATOR
41	I.A.(Civil)/2357/2022 WITH LCR <b>in</b> MFA/143/2021  <b>WITH</b> MFA/143/2021  <b>WITH</b> I.A.(Civil)/2358/2022 <b>in</b> MFA/143/2021  <b>WITH</b> I.A.(Civil)/2359/2022 <b>in</b> MFA/143/2021	ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MCHAHARY AND ANR <b>Versus</b> THE UNION OF INDIA  GONESH MOCHAHARY <b>Versus</b> THE UNION OF INDIA A  ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MUCHAHARY AND ANR. <b>Versus</b> THE UNION OF INDIA  ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MUCHAHARY. <b>Versus</b> THE UNION OF INDIA	G UDDIN MR. A UDDIN MS. P ADHIKARI  G UDDIN MR. A UDDIN  G UDDIN MR. A UDDIN MS. P ADHIKARI  G UDDIN MR. A UDDIN MS. P ADHIKARI	MR. B K DAS  MR. B K DAS  MR. B K DAS  MR. B K DAS

42	I.A.(Civil)/2609/2022 IN RSA 149/2007(D/O), WITH LCR in Review.Pet./9629/2022	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS.  <b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS.	MR. S P ROY JYOTISH DAS	
	<b>WITH</b> Review.Pet./9629/2022 (Filing Number)	ON THE DEATH OF GOBINDA DAS HIS LEGAL HEIRS DHARESHWARI DAS AND ORS.  <b>Versus</b> ON THE DEATH OF SADHIRAM DAS HIS LEGAL HEIRS DIBAKAR DAS AND ORS. A	MR. S P ROY	
43	I.A.(Civil)/2635/2022 in FAO/57/2019 (D/O) in Review.Pet./10287/2022	ARCHANA DAS  <b>Versus</b> REETA DAS AND 2 ORS.	MS S SHARMA	MR. A K RAY
	<b>WITH</b> Review.Pet./10287/2022 (Filing Number)	ARCHANA DAS  <b>Versus</b> REETA DAS AND 2 ORS. F	MS S SHARMA	
44	I.A.(Civil)/2636/2022 in CRP(IO)/72/2021	ABDUL GONI AND 4 ORS.  <b>Versus</b> ON THE DEATH OF LATE BABUR ALI, HIS LEGAL HEIRS AND ORS	DR. B AHMED	MR. B K BHAGAWATI
	<b>WITH</b> CRP(IO)/72/2021	ON THE DEATH OF LATE SAFAR UDDIN  <b>Versus</b> ON THE DEATH OF LATE BABUR ALI HIS LEGAL HEIRS AND ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR. A K AZAD MR M HUSSAIN	MR. P S DEKA MR. P S DEKA MR. B K BHAGAWATI MR. B K BHAGAWATI MR B S DEKA MR B S DEKA
45	I.A.(Civil)/2674/2022 WITH LCR in RSA/71/2015	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER SON NAMELY BAPPI RANJAN DAS  <b>Versus</b> SANJIB BARMAN AND ANR	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR. S MOLLAH	MR. A K DUTTA
	<b>WITH</b> RSA/71/2015	JHARNA DAS @ JHUNU DAS  <b>Versus</b> SANJIB BARMAN and ANR	MR.J AHMED MR.A M KHAN MS.S KALITA MR.S MOLLAH	MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2)
	<b>WITH</b> MC/1058/2015 in RSA/71/2015	JHARNA DAS @ JHUNU DAS  <b>Versus</b> SANJIB BARMAN and ANR	MR.J AHMED MR.A M KHAN MS.S KALITA MR.S MOLLAH	
	<b>WITH</b> I.A.(Civil)/2675/2022 in RSA/71/2015	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER SON NAMELY BAPPI RANJAN DAS  <b>Versus</b> SANJIB BARMAN AND ANR	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR. S MOLLAH	MR. A K DUTTA
	<b>WITH</b> I.A.(Civil)/2676/2022 in RSA/71/2015	ON DEATH OF JHARNA DAS @ JHUNU DAS HER SON NAMELY BAPPI RANJAN DAS  <b>Versus</b> SANJIB BARMAN AND ANR	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR. S MOLLAH	MR. A K DUTTA
46	I.A.(Civil)/2717/2022 WITH LCR in RFA/7794/2022	THE EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND 2 ORS.  <b>Versus</b> SADEKA BEGAM AND 5 ORS.	MR. P KHATANIAR MR A A KHAN	
	<b>WITH</b> RFA/7794/2022 (Filing Number)	THE EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND 2 ORS.  <b>Versus</b> SADEKA BEGAM AND 5 ORS. F	MR A A KHAN	

47	I.A.(Civil)/2721/2022 in Tr.P.(C)./62/2022	SMT. BASANTI KAIRI <b>Versus</b> KAILASH KAIRI	MRS. R RONGMEI MS. K L R YANTHAN N. LOHE E. YANTHAN	
	<b>WITH</b> Tr.P.(C)./62/2022	SMT. BASANTI KAIRI <b>Versus</b> KAILASH KAIRI	MRS. R RONGMEI MS. S DEVI N. LOHE E. YANTHAN	MR. R A CHOUDHURY MR. R A MAZUMDER
<b><u>STAY MATTERS</u></b>				
48	Tr.P.(C)./74/2021	RAJ BORUAH <b>Versus</b> MRIDUSMITA BORAH	MR. P K TIWARI MR. A R GOGOI	MR. A K TALUKDAR MR. A K TALUKDAR MR. S ISLAM R SARMAH MR J BORAH MR. K KAKOTI MS M KAKOTY MR S I KHAN
49	Tr.P.(C)./57/2022 FIXED	ANUSWETA DAM <b>Versus</b> LITTAN PAUL	MR. K K DEY MR V K BAROOAH	MR. A K PURKAYASTHA (R-2) MR. R C PAUL (R-2) MR. S SHARMA (R-2)
50	CRP(IO)/170/2022 FIXED	SMTI. PADMAWATI SAIKIA AND 2 ORS. <b>Versus</b> KUSUM BARUAH AND 13 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR Z MUKIT (R-4) MR. A SATTAR (R-4) G IMTIAZ (R-4)

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 21**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	MR. S NATH (R2)
	<b>WITH</b> I.A.(Civil)/3348/2018 <b>in</b> MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	
2	MACApp./357/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MUST. RAHENA BEGUM AND 7 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
	<b>WITH</b> I.A.(Civil)/2017/2022 <b>in</b> MACApp./357/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MUST. RAHENA BEGUM AND 7 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
3	MACApp./412/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MUSTT AJUFA BEGUM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P SUNDI
	<b>WITH</b> I.A.(Civil)/2106/2022 <b>in</b> MACApp./412/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MUSTT AJUFA BEGUM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P SUNDI
4	MACApp./565/2022	SMTI. REETA RABHA AND 2 ORS. <b>Versus</b> x	MR D MONDAL MR. P SARMA	
	<b>WITH</b> MACApp./221/2019	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> MRS. REETA RABHA AND 7 ORS.	MR. S DUTTA MS. N MODI MR. C SHARMA MR. S DUTTA	MR D MONDAL (R1-R3) DR. UTPALJEET BARUAH (R1-R3)
	<b>WITH</b> MACApp./319/2019	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> MRS. REETA RABHA AND 4 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH

	<b>WITH</b> I.A.(Civil)/1987/2019 <b>in</b> MACApp./319/2019	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> MRS. REETA RABHA AND 4 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA	
7	MACApp./578/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MRS NIRMALI DEKA and 3 ORS	MR.R KATHKATIA	MR. T DAS MR M R ADHIKARI (R3) MS S P CHETRY (R3)
8	MACApp./679/2022	SMTI. INDIRA BORDOLOI <b>Versus</b> MD. HAIDOR ALI AND ANR	MR. M TALUKDAR MS. S BIN MR. A SHAKIL	
<b>ORDERS</b>				
9	MFA/69/2012 WITH LCR	SMTI. ASHALATA GHOSH, <b>Versus</b> DEBEN DAS,	MR. S S SHARMA MR. K K BHATTA MS. L SARMA	
10	MACApp./224/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	<b>WITH</b> MC/3201/2012 <b>in</b> MACApp./224/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
11	<b>WITH</b> MACApp./215/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	<b>WITH</b> MC/3167/2012 <b>in</b> MACApp./215/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	
12	<b>WITH</b> MACApp./216/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	<b>WITH</b> MC/3175/2012 <b>in</b> MACApp./216/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> SHARADA GUPTA ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	
13	<b>WITH</b> MACApp./220/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI

	<b>WITH</b> MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	<b>WITH</b> MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
14	<b>WITH</b> MACApp./225/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	<b>WITH</b> MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
15	<b>WITH</b> MACApp./226/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	<b>WITH</b> MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
16	<b>WITH</b> MACApp./113/2013	NATIONAL INSURANCE CO LTD <b>Versus</b> MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	<b>WITH</b> MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD <b>Versus</b> MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	<b>WITH</b> I.A.(Civil)/934/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	<b>WITH</b> I.A.(Civil)/936/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	<b>WITH</b> I.A.(Civil)/937/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
17	MACApp./1/2015 WITH LCR	RATUL CHOUDHURY <b>Versus</b> PROMOD CH. DEKA and ANR.	MR.J TALUKDAR MR.J TALUKDAR MR.B K JAIN MS U DAS MS.M DASGUPTA MS.I SINHA	MR.R GOSWAMI MR.I ALAM MR.M SAIKIA MR.P BORSAIKIA

18	MC/95/2017 MAC.APP. 207/2011(D/O), WITH LCR <b>in</b> MACApp./207/2011	NATIONAL INSURANCE CO.LTD. <b>Versus</b> BIJU KONWAR and 3 ORS	MR.D MOZUMDER MR.S SAIKIA MR.R SARMA	MR.D J DAS MR.Z AHSAN
19	MACApp./621/2017 (QUANTUM), WITH LCR	SRI KAMALESWAR BORDOLOI and 2 ORS <b>Versus</b> MD MORTUZ ALI and 2 ORS	MR.M TALUKDAR MS.D KALITA	MR. A TALUKDAR (R 3) MS. R DEVI (R 3)
20	I.A.(Civil)/4343/2017 <b>in</b> MACApp./672/2017	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SHRI RAJU BHUYAN and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MS. P BORTHAKUR
	<b>WITH</b> MACApp./672/2017	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SHRI RAJU BHUYAN and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MS. P BORTHAKUR
	<b>WITH</b> I.A.(Civil)/4344/2017 <b>in</b> MACApp./672/2017	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SHRI RAJU BHUYAN and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
21	MACApp./45/2018 WITH LCR	SMTI ANUPAMA DEKA <b>Versus</b> MRS. MITALI DEVI AND 2 ORS	MR. M TALUKDAR MS. D KALITA	MR. B K PURKAYASTHA (R-3) MR. A J DAS (R-2) MR. D C BORAH (R-1) MR P DEKA (R-2) MR. D BARMAN (R-1) MR. K LAHKAR (R-1) MR. P SHARMA (R-3) MR. G RENGMA (R-2) MR. B J MUKHERJEE MS. K DEKA (R-3) MS R SAHA MS. U PURKAYASTHA (R-3)
22	MACApp./308/2018	NEW INDIA ASSURANCE CO LTD <b>Versus</b> MUKUT DUTTA AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. T KALITA (R1) MR. S M ABDULLAH P (R1) MR. D SAIKIA (R1) MR. B K DAS (R2) MR. A BHATTACHARYYA (R1 & R2) MD. R ISLAM (R1)
23	MACApp./323/2018 WITH LCR(PHOTOCOPY)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI HIRUMANI LAHKAR KALITA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B K JAIN (R 1 - 4) MS. O PHUKAN (R - 4)
24	MACApp./540/2018 WITH LCR	SMTI SABITA MALAKAR and 3 ORS <b>Versus</b> XXX	MR. M TALUKDAR MR.D CHAKRABORTY MS. INDRANEE SARMA	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE PP, ASSAM MR.H A SARKAR
25	MACApp./857/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI RAJU @ RAJIB HARIPAL AND 2 ORS	MR. K K DEY MD. A AHMED MR V K BAROOAH	MR R DHAR MR B C MUCHAHARY
26	MACApp./941/2018 WITH LCR	MRIDUL DUTTA <b>Versus</b> ABDUL MOBID CHOUDHURY AND ANR	MR. A R AGARWALA	MR. A DUTTA (R2) MR. L N DIHINGIA MR. B BURAGOHAIN MRS. P M DUTTA (R2)
27	MACApp./981/2018 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI KANIKA BARMAN AND 6 ORS	MR. A DUTTA MRS. P M DUTTA	MR. P K TIWARI MR. A R GOGOI
	<b>WITH</b> I.A.(Civil)/4094/2018 <b>in</b> MACApp./981/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI KANIKA BARMAN AND 6 ORS	MR. A DUTTA MRS. P M DUTTA	

28	I.A.(Civil)/1499/2018 MAC.APP. 7/2008(D/O) in MACApp./7/2008	SMT. REKHA GOSWAMI <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS	MR. C GOSWAMI	MR. B K PURKAYASTHA
29	I.A.(Civil)/1816/2018 in MACApp./429/2018  <b>WITH</b> MACApp./429/2018	SMT ANITA BAISHYA <b>Versus</b> SMTI MANJU DEY AND 2 ORS  SMT ANITA BAISHYA <b>Versus</b> SMTI MANJU DEY AND 2 ORS	MR. J KALITA MR. N SARMA MR D PEGU  MR. J KALITA MR. N SARMA MR D PEGU	
30	MFA/148/2019  <b>WITH</b> I.A.(Civil)/2025/2019 in MFA/148/2019	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. GAURI DAS AND 5 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI  MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR MR. A SHAKIL
31	MACApp./176/2019	SMTI. GAURI DAS AND 5 ORS SRI BHARAT CHANDRA DEKA <b>Versus</b> SRI BRIJ MOHAN MAHESWARI and ANR	MR. S DAS MR. B PUSHILAL	MR. A TALUKDAR (R-2) MS. L SHARMA (R-2) MR. K K BHATTA MR. J JOHN (R-2)
32	MACApp./274/2019 (QUANTUM), WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> RAMESH KUMAR GUPTA and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. M DAS (R-1) MS. R BEGUM (R-1)
33	MACApp./546/2019 WITH LCR	SRI DIGANTA BAISHYA <b>Versus</b> THE CHIEF REGIONAL MANAGER AND 6 ORS	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI MS P BARUAH	
34	MACApp./657/2019 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI BHANU BALA BORO and 2 ORS	MR.A J SAIKIA MR.N N BHUYAN MR. U K DUTTA MR.B KAKATI MR.K BORAH	MS.M DAS MS.S CHAKRABORTY
35	MACApp./74/2020 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> NILADRI SEKHAR NATH AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	MR. S ROY MR. M H LASKAR
36	MFA/13/2021	MANUMAI DEVI AND 3 ORS. <b>Versus</b> DALBARI SANTI SAMMANNY SHG AND ANR.	MR. A R AGARWALA MD. K ALI	MR. B J MUKHERJEE (R-2) MS R SAHA (R-2)
37	MACApp./100/2021	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MR PRAKHEND RAJKHOWA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA	
38	MACApp./104/2021 WITH LCR	JAKIR HUSSAIN <b>Versus</b> AMIRUN NESSA AND ANR.	MR. M TALUKDAR	MR. A J SAIKIA (r-2) MR G S BORO (r-2)
39	<b>WITH</b> MACApp./103/2021	MD. JAKIR HUSSAIN <b>Versus</b> PIYARUN NESSA AND ANR.	MR. M TALUKDAR	MR. A J SAIKIA (r-2) MR G S BORO (r-2)
40	<b>WITH</b> MACApp./105/2021	JAKIR HUSSAIN <b>Versus</b> NURAN NESSA AND ANR.	MR. M TALUKDAR	MR. A J SAIKIA (r-2) MR. JUNM LASKAR (r-1) MR G S BORO (r-2) MS N KHATUN (r-1)
41	MACApp./224/2021	MANIKA DAS AND ANR. <b>Versus</b> BAJAJ ALLIANZ GEN. INSURANCE CO. LTD. AND ANR.	MR. A R AGARWALA MR A AGARWALA	MR. A BHATTACHARYYA (R-1)
42	MACApp./252/2021	NILUTPAL SAIKIA <b>Versus</b> SMTI. MALADOI DEORI AND 5 ORS	MR. S CHAKRABORTY MR. R SARKAR	MR. M KALITA MR. J HATIMURIA (R-2)

	<b>WITH</b> I.A.(Civil)/1703/2021 <b>in</b> MACApp./252/2021	NILUTPAL SAIKIA <b>Versus</b> SMTI. MALADOI DEORI AND 5 ORS	MR. S CHAKRABORTY	MR. M KALITA
43	CO/34/2022 <b>in</b> MACApp./210/2022	BHARATI KALITA AND 3 ORS. <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	MR. K K BHATTA
	<b>WITH</b> MACApp./210/2022	M/S NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BHARATI KALITA AND 6 ORS	MR J JOHN MS. R DEVI	MR D MONDAL
44	CO/35/2022 WITH LCR <b>in</b> MFA/77/2021	INTAZ ALI <b>Versus</b> SHRIRAM GENERAL INSURANCE COMPANY LTD. AND ANR.	MR. R C PAUL	MR. R GOSWAMI
	<b>WITH</b> MFA/77/2021	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> INTAZ ALI and ANR	MS.M SAIKIA MS.P BORTHAKUR	MR T RAJBONGSHI MR. B P SINHA MS M BHARATI
	<b>WITH</b> I.A.(Civil)/1740/2021 <b>in</b> MFA/77/2021	SHRIRAM GENERAL INSURANCE CO. LTD. <b>Versus</b> INTIAZ ALI AND ANR.	MS. M SAIKIA MS. P BORTHAKUR	MR. R C PAUL
	<b>WITH</b> CO/36/2022 <b>in</b> MFA/77/2021	ANIL ALI <b>Versus</b> SHRIRAM GENERAL INSURANCE COMPANY LTD. AND ANR.	MR. R C PAUL	MR. R GOSWAMI
45	MFA/38/2022 WITH LCR	UNION OF INDIA <b>Versus</b> SMTI. SANJUMONI GOGOI @ SANJUMONI BORDOLOI AND 2 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	
46	MFA/58/2022	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MD. ABDUL MALEK AND ANR. B	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K BHATTACHARJEE MS B TALUKDAR MS B TALUKDAR MS. A BARMAN (R1) MR. S KHAN (R1)
47	MFA/64/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAMEDA KHATUN AND 8 ORS	MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA MR. S K GHOSH (R-1 TO 8) MR G ALAM (R-1 TO 8) MR. H ROHMAN (R-1 TO 8)
	<b>WITH</b> I.A.(Civil)/1385/2022 <b>in</b> MFA/64/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAMEDA KHATUN AND 8 ORS	MS. C MOZUMDAR MR. S P SHARMA MRS. RITA DAS MOZUMDAR	MR. S K GHOSH (R-1 TO 8) MR G ALAM (R-1 TO 8) MR. H ROHMAN (R-1 TO 8)
48	I.A.(Civil)/1870/2022 IN MAC.APP. 411/2019(D/O) <b>in</b> MACApp./411/2019	SMTI. PARUL KOCH <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. K R PATGIRI MS. U HAZARIKA	
49	I.A.(Civil)/2615/2022 IN MAC.APP. 87/2015(D/O) <b>in</b> MACApp./87/2015	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> LAKHIMI DAS (MOTHER) and 4 ORS.	MS. M SAIKIA	
50	I.A.(Civil)/2737/2022 in CRP(IO)/75/2015(D/O) <b>in</b> CRP(IO)/75/2015	ROUCHANUL KABIR <b>Versus</b> SAHADAT ALI AND 2 ORS	MR. A ROSHID	GA, ASSAM
<b>HEARING</b>				
51	CRP/152/2016 WITH LCR, FIXED	SARADA DEVI and 3 ORS. <b>Versus</b> ON THE DEATH OF SWAPAN ROY, HIS LEGAL HEIRS SMTI CHINA ROY and ORS.	MRG P BHOWMIK MS.J PURKAYASTHA MR.R HAZARIKA MS.M KALITA	MS.M HAZARIKA MS.A RANA

**STAY MATTERS**

52	CRP/43/2015 WITH LCR, FIXED	MD. ALKASH ALI and ANR. <b>Versus</b> SYED NAWAB HUSSAIN and 2 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.P S DEKA(R-1) MR.N D BHUYANR-1 MR.K KALITA(R-1) MS.A CHAKRABORTY(R-1)
53	CRP/46/2021 FIXED	ALAUH RAHMAN MIRA <b>Versus</b> MD. FAKAR UDDIN LASKAR AND 12 ORS	MR. A M BARBHUIYA MR. J N ISLAM	MR. B K SEN MR F HAQUE
54	CRP/64/2021 WITH LCR	ON THE DEATH OF NAWRATANMAL BHANSALI, HIS LEGAL REPRESENTATIVES <b>Versus</b> SRI MOOLCHAND KUCHERIA	MR. N ALAM MR K JAIN MS. H FATIMA	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI
55	CRP(IO)/80/2021 WITH LCR, FIXED	KAILASH CHANDRA SARMA <b>Versus</b> RUMAMONI DAS	MR. S P ROY MD S HAQUE MR A K SHARMA	MR. S SHARMA MS G M THAKUR
56	I.A.(Civil)/1966/2021 FIXED in CRP/10459/2021 <b>WITH</b> CRP/10459/2021 (Filing Number)	RITA CHETIA AND ANR <b>Versus</b> ARUN CH CHOUDHURY AND 3 ORS  RITA CHETIA AND ANR <b>Versus</b> ARUN CH CHOUDHURY AND 3 ORS (A)	MR. S BANIK A N HUSSAIN  MR. S BANIK	MR. N BORAH MR H MAZUMDER MR P K BORA

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LEAVE NOTE OF ADVOCATES FOR 16/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MS. D GHOSH	03-09-2022	To	16-09-2022
8)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
9)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
10)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
11)	MR. R. ALI	07-09-2022	To	16-09-2022
12)	MR. V K CHOPRA	14-09-2022	To	16-09-2022
13)	MR I HASSAN	12-09-2022	To	16-09-2022
14)	MR. A SARMA	21-09-2022	To	29-09-2022
15)	MS. B M CHETRI	14-09-2022	To	23-09-2022
16)	MR. R P KAKOTI SR. ADV.	14-09-2022	To	17-09-2022
17)	MR. N H LASKAR	16-09-2022	To	20-09-2022
18)	MR. S C KEYAL	16-09-2022	To	25-09-2022
19)	MR S BORGOHAIN	16-09-2022	To	29-09-2022